

List of Latest updates on SCC OnLine Web Edition.

December 11

2023

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Supreme Court

- All India Judges Assn. v. Union of India*, (Dr D.Y. Chandrachud, C.J. and V. Ramasubramanian and P.S. Narasimha, JJ.), [2023 SCC OnLine SC 1635](#)
- All India Judges Assn. v. Union of India*, (N.V. Ramana, C.J. and Krishna Murari and Hima Kohli, JJ.), [2022 SCC OnLine SC 2149](#)
- All India Judges Assn. v. Union of India*, (Ranjan Gogoi, R. Banumathi and M.M. Shantanagoudar, JJ.), [2018 SCC OnLine SC 3878](#)
- All India Judges Assn. v. Union of India*, (S.A. Bobde, C.J. and B.R. Gavai and Surya Kant, JJ.), [2020 SCC OnLine SC 1497](#)
- D.K. Joshi v. Andaman Sarvajanic Nirman Vibagh Mazdoor Sangh*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2023 SCC OnLine SC 1640](#)
- Greater Ashoka & Land Development Co. v. Kanti Prasad Jain*, (Vikram Nath and **Rajesh Bindal**, JJ.), [2023 SCC OnLine SC 1643](#)
- Hari Babu Thota v. Shree Aashraya Infra-Con Ltd. (Resolution Professional), In re*, (**Sanjay Kishan Kaul** and Sudhanshu Dhulia, JJ.), [2023 SCC OnLine SC 1642](#)
- K. Kaliyaperumal v. Committee of Management*, (Aniruddha Bose and Bela M. Trivedi, JJ.), [2023 SCC OnLine SC 1641](#)
- Ram Naresh v. State of U.P.*, (Abhay S. Oka and Rajesh Bindal, JJ.), [2023 SCC OnLine SC 1637](#)
- Selvaraj v. Revathi*, (Vikram Nath and **Rajesh Bindal**, JJ.), [2023 SCC OnLine SC 1644](#)
- Shashikant Sharma v. State of U.P.*, (A.S. Bopanna and Pankaj Mithal, JJ.), [2023 SCC OnLine SC 1639](#)
- State of Telangana v. Secretary to her Excellency the Governor for the State of Telangana*, (Dr D.Y. Chandrachud, C.J. and P.S. Narasimha, J.), [2023 SCC OnLine SC 1638](#)
- Union of India v. All India Judges Assn.*, (Dr D.Y. Chandrachud, C.J. and Krishna Murari and Hima Kohli, JJ.), [2023 SCC OnLine SC 1636](#)
- Unison Hotels (P) Ltd. v. Value Line Interiors (P) Ltd.*, (Dipak Misra and Prafulla C. Pant, JJ.), [2015 SCC OnLine SC 1947](#)

Allahabad High Court

- Achyuta Nand Pandey v. State of U.P.*, (**Vikas Budhwar**, J.), [2023 SCC OnLine All 2624](#)
- Ajeet Kumar v. State of U.P.*, (**J.J. Munir**, J.), [2023 SCC OnLine All 2625](#)
- Akhilesh Tripathi v. State of U.P.*, (**Vikas Budhwar**, J.), [2023 SCC OnLine All 2620](#)
- Hansnath Yadav v. U.P. State RTC Lko*, (Devi Prasad Singh and **Ashwani Kumar Mishra**, JJ.), [2014 SCC OnLine All 16643](#)
- Kumari Shikha v. State of U.P.*, (**Vikas Budhwar**, J.), [2023 SCC OnLine All 2622](#)
- Levana Hospitality LLP v. State of U.P.*, (Attau Rahman Masoodi and Om Prakash Shukla, JJ.), [2023 SCC OnLine All 2626](#)
- Mamta v. Reliance General Insurance Co. Ltd.*, (Devi Prasad Singh and **Ashok Pal Singh**, JJ.), [2014 SCC OnLine All 16644](#)
- Manoj Kumar v. State of U.P.*, (**Vikas Budhwar**, J.), [2023 SCC OnLine All 2621](#)
- Oriental Insurance Co. Ltd. v. Anil Kumar Maheshwari*, (Amreshwar Pratap Sahi and **Saral Srivastava**, JJ.), [2016 SCC OnLine All 4305](#)

Pankaj Chaubey v. Shruti Chaubey, (Saumitra Dayal Singh and Shiv Shanker Prasad, JJ.), [2023 SCC OnLine All 2617](#)

Pankaj Gautam v. Vandana Devi, (Saumitra Dayal Singh and Shiv Shanker Prasad, JJ.), [2023 SCC OnLine All 2616](#)

Ray Sahab Singh v. State of U.P., (**Vikas Budhwar**, J.), [2023 SCC OnLine All 2623](#)

Saket Prasad v. State of U.P., (**Vikas Budhwar**, J.), [2023 SCC OnLine All 2618](#)

Saurabh Khare v. Baubi Devi, (Arun Tandon and Amar Singh Chauhan, JJ.), [2016 SCC OnLine All 4306](#)

Shyam Babu Kulkshrestha v. State of U.P., (**Vikas Budhwar**, J.), [2023 SCC OnLine All 2619](#)

Andhra Pradesh High Court

A.P. State RTC v. E. Kanakaiah, (Ashutosh Mohunta and **G. Krishna Mohan Reddy**, JJ.), [2012 SCC OnLine AP 1290](#)

APSRTC v. Kagitha Nancharamma, (B. Siva Sankara Rao, J.), [2013 SCC OnLine AP 1264](#)

Branch Manager v. K. Thulasamma, (B.N. Rao Nalla, J.), [2011 SCC OnLine AP 1286](#)

Dulam Srinivasulu Reddy v. A.P. SRTC, (**Ashutosh Mohunta** and M. Satyanarayana Murthy, JJ.), [2014 SCC OnLine AP 1557](#)

Gaddam Reddaiah v. A. Paneer Selvam, (Dr. B. Siva Sankara Rao, J.), [2013 SCC OnLine AP 1260](#)

IFFCO-TOKIO General Insurance Co. Ltd. v. C. Krishnaiah, (K.G. Shankar, J.), [2013 SCC OnLine AP 1261](#)

Jakkampudi Krishna Venkata Satyanarayana v. Guttula Rama Mohan Rao, (B. Siva Sankara Rao, J.), [2013 SCC OnLine AP 1262](#)

M. Kiran Kumar v. Union of India, (**Ghulam Mohammed** and Sanjay Kumar, JJ.), [2009 SCC OnLine AP 1076](#)

M. Ramachandar v. P. Rakesh, (Dr. B. Siva Sankara Rao, J.), [2013 SCC OnLine AP 1263](#)

Maddimadugu Diva Prasad v. Mohd. Asadullah, (B. Siva Sankara Rao, J.), [2013 SCC OnLine AP 1265](#)

Mohd. Hyder Khan v. Arch Pharma Labs Ltd., (B. Chandra Kumar, J.), [2011 SCC OnLine AP 1285](#)

National Insurance Co. Ltd. v. Golla Dasari Nagaiah, (U. Durga Prasad Rao, J.), [2014 SCC OnLine AP 1558](#)

New India Assurance Co. Ltd. v. Humeera Sultana, (G.V. Seethapathy, J.), [2011 SCC OnLine AP 1282](#)

New India Assurance Co. Ltd. v. Swarna Hemalatha, (**Ashutosh Mohunta** and M. Satyanarayana Murthy, JJ.), [2013 SCC OnLine AP 1266](#)

Oriental Insurance Co. Ltd. v. P. Santoshi, (N.R.L. Nageswara Rao, J.), [2012 SCC OnLine AP 1292](#)

Oriental Insurance Co. Ltd. v. Vempalli Khasim Bee, (B. Siva Sankara Rao, J.), [2014 SCC OnLine AP 1556](#)

P. Venkatamma v. A.P.S.R.T.C., (B. Chandra Kumar, J.), [2011 SCC OnLine AP 1283](#)

R. Lakshmi Devi v. A.P. SRTC, (P. Naveen Rao, J.), [2013 SCC OnLine AP 1269](#)

Shabbir v. S. Razak Saheb, (B. Siva Sankara Rao, J.), [2013 SCC OnLine AP 1267](#)

T. Thimma Reddy v. Sohanlal, (K.G. Shankar, J.), [2012 SCC OnLine AP 1291](#)

United India Insurance Co. Ltd. v. B. Pradeep Kumar, (G. Bhavani Prasad, J.), [2011 SCC OnLine AP 1284](#)

Yeleti Yeshoda v. B. Sudhakar Raju, (B. Siva Sankara Rao, J.), [2013 SCC OnLine AP 1268](#)

Bombay High Court

Abhay v. State of Maharashtra, (Vibha Kankanwadi and **Abhay S. Waghware**, JJ.), [2023 SCC OnLine Bom 2593](#)

AMPM Designs v. Intellectual Property Appellate Board, (**N.J. Jamadar**, J.), [2021 SCC OnLine Bom 14029](#)

Anita v. Bajirao, (**A.P. Bhangale**, J.), [2009 SCC OnLine Bom 2542](#)

Ashapura Ramdev Buildcon LLP v. State of Maharashtra, (**G.S. Patel** and Neela Gokhale, JJ.), [2023 SCC OnLine Bom 2591](#)

Bharat Nagu Garud v. State of Maharashtra, (**G.S. Kulkarni** and Jitendra Jain, JJ.), [2023 SCC OnLine Bom 2597](#)

Branch Manager v. Ratna, (V.M. Deshpande, J.), [2018 SCC OnLine Bom 21350](#)

Branch Manager v. Shivbodhansingh, (A.P. Bhangale, J.), [2015 SCC OnLine Bom 8795](#)

Kailash v. State of Maharashtra, (Vibha Kankanwadi and **Abhay S. Waghware**, JJ.), [2023 SCC OnLine Bom 2594](#)

Kisanappa v. Mohansing, (A.S. Chandurkar, J.), [2015 SCC OnLine Bom 8796](#)

National Insurance Co. Ltd. v. Akrur, (P.R. Bora, J.), [2017 SCC OnLine Bom 10245](#)

National Insurance Co. Ltd. v. Bajrang Gendlal Kumbhre, (Swapna Joshi, J.), [2018 SCC OnLine Bom 21346](#)

National Insurance Co. Ltd. v. Latabai, (V.K. Jadhav, J.), [2017 SCC OnLine Bom 10244](#)

National Insurance Co. Ltd. v. Pratibha, (V.M. Deshpande, J.), [2018 SCC OnLine Bom 21352](#)

New India Assurance Co. Ltd. v. Amarkant, (**Vasanti A. Naik**, J.), [2010 SCC OnLine Bom 2398](#)

New India Assurance Co. Ltd. v. Hirabai Nanasaheb Nikam, (Sunil K. Kotwal, J.), [2018 SCC OnLine Bom 21353](#)

New India Assurance Co. Ltd. v. Kamalbai, (M.S. Sonak, J.), [2018 SCC OnLine Bom 21359](#)

New India Assurance Co. Ltd. v. Mahananda Narayan Wagh, (Sunil K. Kotwal, J.), [2018 SCC OnLine Bom 21349](#)

New India Assurance Co. Ltd. v. Mangal Babhuta Bhil, (Sunil K. Kotwal, J.), [2018 SCC OnLine Bom 21354](#)

New India Assurance Co. Ltd. v. Rukhmanbai, (Sunil K. Kotwal, J.), [2018 SCC OnLine Bom 21356](#)

New India Assurance Co. Ltd. v. Shardaben, (A.S. Chandurkar, J.), [2017 SCC OnLine Bom 10249](#)

New India Assurance Co. Ltd. v. Sunil Parsharam Garud, (A.S. Oka and **Revati Mohite Dere**, JJ.), [2015 SCC OnLine Bom 8794](#)

New India Assurance Co. v. Himmatrao, (**Z.A. Haq**, J.), [2015 SCC OnLine Bom 8797](#)

New India Insurance Co. Ltd. v. Chandrakant Gangadhar Kandalkar, (A.M. Dhavale, J.), [2018 SCC OnLine Bom 21347](#)

Oriental Insurance Co. Ltd. v. Vidya Ranu Ghule, (P.N. Deshmukh, J.), [2017 SCC OnLine Bom 10246](#)

Oriental Insurance Co. v. Bansilal, (A.S. Chandurkar, J.), [2017 SCC OnLine Bom 10252](#)

Oriental Insurance Co. v. Vilas Dinkarrao Patil, (A.S. Chandurkar, J.), [2017 SCC OnLine Bom 10250](#)

Pannalal v. Meera Arvindsingh, (V.M. Deshpande, J.), [2018 SCC OnLine Bom 21351](#)

Satish Bansi Lagad v. State of Maharashtra, (Vibha Kankanwadi and **Abhay S. Waghware**, JJ.), [2023 SCC OnLine Bom 2592](#)

Serum Institute of India (P) Ltd. v. Union of India, (**K.R. Shriram** and Neela Gokhale, JJ.), [2023 SCC OnLine Bom 2598](#)

Shankuntala Kashikhand Khandare v. Gajanan Murlidhar Bajare, (Z.A. Haq, J.), [2017 SCC OnLine Bom 10251](#)

State of Maharashtra v. Sanghavi Movers Ltd., (K.R. Shriram and **Neela Gokhale**, JJ.), [2023 SCC OnLine Bom 2596](#)

Sunita v. Santosh, (V.M. Deshpande, J.), [2018 SCC OnLine Bom 21348](#)

Suryabhan Digambar Kagne v. New India Assurance Co. Ltd., (Sunil K. Kotwal, J.), [2018 SCC OnLine Bom 21357](#)

T.V. Patel (P) Ltd. v. CIT, (G.S. Kulkarni and **Jitendra Jain**, JJ.), [2023 SCC OnLine Bom 2595](#)

Teachers Assn. for Non Aided Polytechnics v. Hindi Seva Mandal, (**T.V. Nalawade** and Sunil K. Kotwal, JJ.), [2018 SCC OnLine Bom 21435](#)

United India Insurance Co. Ltd. v. Chandrakala, (V.K. Jadhav, J.), [2017 SCC OnLine Bom 10247](#)

United India Insurance Co. Ltd. v. Maimuna, (M.S. Sonak, J.), [2018 SCC OnLine Bom 21358](#)

United India Insurance Co. Ltd. v. Ramabai, (S.B. Shukre, J.), [2017 SCC OnLine Bom 10243](#)

United India Insurance Co. Ltd. v. Sangita Sanjay Tawale, (Sunil K. Kotwal, J.), [2018 SCC OnLine Bom 21355](#)

United India Insurance Co. Ltd. v. Vandana, (A.S. Chandurkar, J.), [2017 SCC OnLine Bom 10248](#)

Calcutta High Court

Andrew James King, In re, (Apurba Sinha Ray and Joymalya Bagchi, JJ.), [2023 SCC OnLine Cal 4778](#)

Ankana Thakur v. W.B. Central School Service Commission, (**Aniruddha Roy**, J.), [2023 SCC OnLine Cal 4784](#)

Ashis Mukherjee v. State of W.B., (**Moushumi Bhattacharya**, J.), [2023 SCC OnLine Cal 4807](#)

Asim Krishna Modak v. State of W.B., (**Sabyasachi Bhattacharyya**, J.), [2023 SCC OnLine Cal 4811](#)

Banerjee & Brothers v. PNB, (**Sabyasachi Bhattacharyya**, J.), [2023 SCC OnLine Cal 4809](#)

Bikash Roy v. State of W.B., (**Apurba Sinha Ray**, J.), [2023 SCC OnLine Cal 4780](#)

Brinddavan Construction v. State of W.B., (**Sabyasachi Bhattacharyya**, J.), [2023 SCC OnLine Cal 4782](#)

Classic Automation v. Union of India, (**Md. Nizamuddin**, J.), [2023 SCC OnLine Cal 4794](#)

Deltatech Gaming Ltd. v. Union of India, (**Md. Nizamuddin**, J.), [2023 SCC OnLine Cal 4799](#)

Dipu Halder v. State of W.B., (**Abhijit Gangopadhyay**, J.), [2023 SCC OnLine Cal 4783](#)

Durga Sankar Bag v. State of W.B., (**Sabyasachi Bhattacharyya**, J.), [2023 SCC OnLine Cal 4792](#)

Haldia Development Construction v. State of W.B., (**Sabyasachi Bhattacharyya**, J.), [2023 SCC OnLine Cal 4810](#)

Khalek Molya v. Union of India, (**Sabyasachi Bhattacharyya**, J.), [2023 SCC OnLine Cal 4785](#)

Kunal Chandra Sen v. State of W.B., (Aniruddha Roy, J.), [2023 SCC OnLine Cal 4788](#)
Manas Kumar Dey v. Anti-Evasion Unit, (Md. Nizamuddin, J.), [2023 SCC OnLine Cal 4796](#)
Mohd. Quadir v. State of W.B., (Aniruddha Roy, J.), [2023 SCC OnLine Cal 4797](#)
Mohd. Rafiuddin v. State of W.B., (Aniruddha Roy, J.), [2023 SCC OnLine Cal 4793](#)
National Insurance Co. Ltd. v. Nikhil Mondal, (Jayanta Kumar Biswas and Sahidullah Munshi, JJ.), [2015 SCC OnLine Cal 10647](#)
Prabhat Kumar Chakravarty v. Prasanta Ray, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2023 SCC OnLine Cal 4779](#)
Prasanta Kumar Dey v. State of W.B., (Aniruddha Roy, J.), [2023 SCC OnLine Cal 4803](#)
Prithwijeet Seth v. Anindita Dasgupta, (Moushumi Bhattacharya, J.), [2023 SCC OnLine Cal 4777](#)
Purnendu Saha v. State of W.B., (Jay Sengupta, J.), [2023 SCC OnLine Cal 4795](#)
Radharaman Constructions & Marketing (P) Ltd. v. State of W.B., (Suvra Ghosh, J.), [2023 SCC OnLine Cal 4791](#)
Rubi Khatun v. State of W.B., (Jay Sengupta, J.), [2023 SCC OnLine Cal 4798](#)
Samar Chandra Dey v. Kolkata Municipal Corpn., (Saugata Bhattacharyya, J.), [2023 SCC OnLine Cal 4790](#)
Sanjib Roy v. Punjab National Bank, (Hiranmay Bhattacharyya, J.), [2023 SCC OnLine Cal 4804](#)
Sankar Ghosh v. State of W.B., (Jay Sengupta, J.), [2023 SCC OnLine Cal 4802](#)
Shankar Panja v. State of W.B., (Jay Sengupta, J.), [2023 SCC OnLine Cal 4801](#)
Sova Biswas v. Union of India, (Suvra Ghosh, J.), [2023 SCC OnLine Cal 4806](#)
Srei Equipment Finance Ltd. v. E. Madhusudhan Rao Engineers & Contractors, (Moushumi Bhattacharya, J.), [2023 SCC OnLine Cal 4776](#)
Sudarsan Chaudhuri v. State of W.B., (Aniruddha Roy, J.), [2023 SCC OnLine Cal 4789](#)
Sudipta Kumar Roy v. State of W.B., (Sabyasachi Bhattacharyya, J.), [2023 SCC OnLine Cal 4786](#)
Sumit Kumar Datta v. Kolkata Municipal Corpn., (Amrita Sinha, J.), [2023 SCC OnLine Cal 4781](#)
Sunil Chandra Debnath v. State of W.B., (Suvra Ghosh, J.), [2023 SCC OnLine Cal 4808](#)
Tapan Kumar Banerjee v. State of W.B., (Jay Sengupta, J.), [2023 SCC OnLine Cal 4800](#)
Tarak Nath Mondal v. State of W.B., (Aniruddha Roy, J.), [2023 SCC OnLine Cal 4787](#)
TCNS Clothing Co. Ltd. v. TM Exports (P) Ltd., (Moushumi Bhattacharya, J.), [2023 SCC OnLine Cal 4775](#)
Torrent Minerals (P) Ltd. v. Board of Trustees for the Port of Kolkata, (Moushumi Bhattacharya, J.), [2023 SCC OnLine Cal 4805](#)

Chhattisgarh High Court

Aashish Chauhan v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 5282](#)
Ajay Banjare v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2023 SCC OnLine Chh 5258](#)
Ajay Sonwani v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2023 SCC OnLine Chh 5265](#)
Anusiya Pandey v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Naresh Kumar Chandravanshi, J.), [2023 SCC OnLine Chh 5286](#)

- Awadhesh Singh v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), [2023 SCC OnLine Chh 5252](#)
- Bajaj Allianz Insurance Co. Ltd. v. Ramshila Bai Yadav*, (P. Sam Koshy, J.), [2017 SCC OnLine Chh 1891](#)
- Basudev Mittal v. Union of India*, (**Rajani Dubey**, J.), [2023 SCC OnLine Chh 5279](#)
- Bhishan Bariha v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5262](#)
- Bhola v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5266](#)
- Bholaram v. Brisna Kujur*, (Sanjay K. Agrawal, J.), [2018 SCC OnLine Chh 1015](#)
- Bhupendra Kumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5263](#)
- Biharilal Soni v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and **Naresh Kumar Chandravanshi**, J.), [2023 SCC OnLine Chh 5293](#)
- Branch Manager v. Rajobai Dhruw*, (Parth Prateem Sahu, J.), [2018 SCC OnLine Chh 1018](#)
- Chayan Pahuja v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5256](#)
- Deepak Kumar v. State of Chhattisgarh*, (**Arvind Singh Chandel**, J.), [2023 SCC OnLine Chh 5295](#)
- Dila Ram Manjhi v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay S. Agrawal, JJ.), [2023 SCC OnLine Chh 5245](#)
- Fagu Ram Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5264](#)
- Firan Yadav v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay Agrawal, JJ.), [2023 SCC OnLine Chh 5247](#)
- Geeramani Durga v. Dharmuram Kashyap*, (Gautam Chourdiya, J.), [2018 SCC OnLine Chh 1019](#)
- Gupeshwar Kumar Patel v. State of Chhattisgarh*, (**Rajani Dubey**, J.), [2023 SCC OnLine Chh 5294](#)
- Gurucharan Mahant v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5255](#)
- Hanuman Prasad Tiwari v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay S. Agrawal, JJ.), [2023 SCC OnLine Chh 5242](#)
- ICICI Lombard General Insurance Co. Ltd. v. Ahilya Sabar*, (Ram Prasanna Sharma, J.), [2018 SCC OnLine Chh 1024](#)
- ICICI Lombard General Insurance Co. Ltd. v. Chotelal Singh Thakur*, (P. Sam Koshy, J.), [2018 SCC OnLine Chh 1021](#)
- ICICI Lombard General Insurance Co. Ltd. v. Shailbala Shrivastava*, (P. Sam Koshy, J.), [2017 SCC OnLine Chh 1893](#)
- IFFCO Tokio General Insurance Co. Ltd. v. Vinita Joshi*, (P. Sam Koshy, J.), [2018 SCC OnLine Chh 1023](#)
- Insurance Co. - Future General India Insurance Co. (P) Ltd. v. Ambika Sahu*, (P. Sam Koshy, J.), [2017 SCC OnLine Chh 1894](#)
- Kashiram Sahu v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 5280](#)
- Khileshwar Markam v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay S. Agrawal, JJ.), [2023 SCC OnLine Chh 5246](#)
- Krishna Devi v. Vinod Kumar Soni*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 5288](#)
- Krishna Kumar Agrawal v. Richa Agrawal*, (Goutam Bhaduri and **Deepak Kumar Tiwari**, JJ.), [2023 SCC OnLine Chh 5249](#)
- Magma H.D.I. General Insurance Co. Ltd. v. Kalawati*, (**Radhakishan Agrawal**, J.), [2023 SCC OnLine Chh 5250](#)

- Maharu Nag v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay S. Agrawal, JJ.), [2023 SCC OnLine Chh 5243](#)
- Malaiya Swami v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), [2023 SCC OnLine Chh 5240](#)
- Manmati Agariya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5277](#)
- Manoj Pardhi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5271](#)
- Mohar Say v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), [2023 SCC OnLine Chh 5289](#)
- Narayan Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5259](#)
- Naresh Kashyap v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5275](#)
- National Insurance Co. Ltd. v. Uttara Bai Sahu*, (P. Sam Koshy, J.), [2017 SCC OnLine Chh 1892](#)
- New India Insurance Co. Ltd. v. Sushila*, (Sanjay K. Agrawal, J.), [2018 SCC OnLine Chh 1017](#)
- Nilesh Upadhyay v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5276](#)
- Oriental Insurance Co. Ltd. v. Dhansai Sahu*, (Sanjay K. Agrawal, J.), [2018 SCC OnLine Chh 1014](#)
- Oriental Insurance Co. Ltd. v. Fatma Begam*, (Ram Prasanna Sharma, J.), [2018 SCC OnLine Chh 1026](#)
- Oriental Insurance Co. Ltd. v. Nadiram*, (**Sanjay K. Agrawal**, J.), [2013 SCC OnLine Chh 453](#)
- Parmeshwar Chandra v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 5283](#)
- Parmeshwar Sahu v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), [2023 SCC OnLine Chh 5241](#)
- Piyush Bhatt v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5270](#)
- Prakash Sahu v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay S. Agrawal, JJ.), [2023 SCC OnLine Chh 5244](#)
- Pushpa Sahu v. Gorle Naidu*, (**Sachin Singh Rajput**, J.), [2023 SCC OnLine Chh 5251](#)
- Rajendra Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5257](#)
- Ramesh Chanda Bahesh v. State of Chhattisgarh*, (**Arvind Singh Chandel**, J.), [2023 SCC OnLine Chh 5296](#)
- Ramkumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5261](#)
- Ramkumar Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5268](#)
- Ramnarayan v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), [2023 SCC OnLine Chh 5253](#)
- Reliance General Insurance Co. Ltd. v. Babita Bhagat*, (Ram Prasanna Sharma, J.), [2018 SCC OnLine Chh 1025](#)
- Sagar Tharvani v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Naresh Kumar Chandravanshi, J.), [2023 SCC OnLine Chh 5291](#)
- Saiyyad Saifulla Ali v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5269](#)
- Sanidhya Saharia v. Union of India*, (**Ramesh Sinha**, C.J. and Naresh Kumar Chandravanshi, J.), [2023 SCC OnLine Chh 5290](#)
- Sanjay Agrawal v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 5285](#)
- Satya Narayan Jayaswal v. Jagarnath Manikpuri*, (Gautam Chourdiya, J.), [2018 SCC OnLine Chh 1016](#)

Sheela Chaudhary v. State of Chhattisgarh, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 5281](#)

Siddharth Nirmalkar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5278](#)

Sikender Singh Dhillon v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5267](#)

Simion Prakash v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5254](#)

Sitaram v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5260](#)

State of Chhattisgarh v. A. Anita Rao, (**Naresh Kumar Chandravanshi**, J.), [2023 SCC OnLine Chh 5248](#)

State of Chhattisgarh v. Ghanshyam Chakradhari, (**Sachin Singh Rajput**, J.), [2023 SCC OnLine Chh 5239](#)

Sukhpal Singh v. Samaru Yadav, (Parth Prateem Sahu, J.), [2018 SCC OnLine Chh 1013](#)

Sunil Manohar Deshpande v. Raju Khan, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 5287](#)

Sunita Yadav v. State of Chhattisgarh, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 5284](#)

United India Insurance Co. Ltd. v. Dayaban Goswami, (P. Sam Koshy, J.), [2018 SCC OnLine Chh 1022](#)

Vandana Bhapkar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5273](#)

Vandana Bhapkar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5274](#)

Vandana v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 5272](#)

Vinod Kumar Kuswaha v. Brij Bihari Gupta, (P. Sam Koshy, J.), [2018 SCC OnLine Chh 1020](#)

Vishal Tharvani v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and **Naresh Kumar Chandravanshi**, J.), [2023 SCC OnLine Chh 5292](#)

Delhi High Court

Allahabad Bank Now Known as Indian Bank v. Chetan Gadi, (**Manmeet Pritam Singh Arora**, J.), [2023 SCC OnLine Del 7644](#)

Balbir Singh v. State (NCT of Delhi), (**Vikas Mahajan**, J.), [2023 SCC OnLine Del 7639](#)

Balvinder Kaur v. D.T.C., (**J.R. Midha**, J.), [2010 SCC OnLine Del 4805](#)

Banyan Tree Holdings Ltd. v. Angsana Thai Spa, (**Prathiba M. Singh**, J.), [2023 SCC OnLine Del 7642](#)

Basant Kumar Goswami v. State (NCT of Delhi), (**Sudhir Kumar Jain**, J.), [2023 SCC OnLine Del 7635](#)

Berkeley Lifestyle Brands (P) Ltd. v. Raj Builders (P) Ltd., (**Manoj Kumar Ohri**, J.), [2023 SCC OnLine Del 7653](#)

Castrol Ltd. v. Voltronic India Lubricants, (**Prathiba M. Singh**, J.), [2023 SCC OnLine Del 7641](#)

Dipil Kumar Pathak v. Kanwar Raj, (**Manmeet Pritam Singh Arora**, J.), [2023 SCC OnLine Del 7627](#)

Eicher Motors Ltd. v. Nirdesh Kumar, (Sunil Gaur, J.), [2018 SCC OnLine Del 13511](#)

Gaurav Kapoor v. Union of India, (Valmiki J. Mehta, J.), [2010 SCC OnLine Del 4802](#)

Grapes Digital (P) Ltd. v. Commr., (**Vibhu Bakhru** and **Amit Mahajan**, JJ.), [2023 SCC OnLine Del 7665](#)

Guneet Singh Sethi v. KCC Buildcon (P) Ltd., (**Manmeet Pritam Singh Arora**, J.), [2023 SCC OnLine Del 7626](#)

- Himalayan Heli Services (P) Ltd. v. Himachal Helicopter Skiing Pty Ltd.*, (**Prathiba M. Singh, J.**), [2023 SCC OnLine Del 7625](#)
- India Lease Development Ltd. v. Savita*, (**G.P. Mittal, J.**), [2012 SCC OnLine Del 6528](#)
- Irfan Saifi v. State (NCT of Delhi)*, (**Saurabh Banerjee, J.**), [2023 SCC OnLine Del 7624](#)
- J.S.R. Constructions v. National Highways Authority of India*, (**Sachin Datta, J.**), [2023 SCC OnLine Del 7623](#)
- Jagbandhu Banerjee v. Santosh Kumar*, (**J.R. Midha, J.**), [2010 SCC OnLine Del 4804](#)
- Jagdish Singh Shary v. Central Adoption Resource Authority*, (**Prathiba M. Singh, J.**), [2023 SCC OnLine Del 7656](#)
- K.S. Mehta v. Morgan Securities & Credits (P) Ltd.*, (**Sudhir Kumar Jain, J.**), [2023 SCC OnLine Del 7636](#)
- K.S. Mehta v. Morgan Securities & Credits (P) Ltd.*, (**Sudhir Kumar Jain, J.**), [2023 SCC OnLine Del 7637](#)
- Lahori Mal Anup Kumar & Co. v. Union of India*, (**Pradeep Nandrajog, J.**), [2008 SCC OnLine Del 1795](#)
- Lovelesh Singhal Prop Shivani Overseas v. Commr. (Delhi GST)*, (**Vibhu Bakhru and Amit Mahajan, JJ.**), [2023 SCC OnLine Del 7662](#)
- Mahesh v. State (NCT of Delhi)*, (**Sudhir Kumar Jain, J.**), [2023 SCC OnLine Del 7640](#)
- Master Singham v. Directorate of Education*, (**Purushendra Kumar Kaurav, J.**), [2023 SCC OnLine Del 7663](#)
- Mohd. Zaheer v. Mohd. Sagir*, (**Manmeet Pritam Singh Arora, J.**), [2023 SCC OnLine Del 7629](#)
- Mukesh Kumar v. Mohd. Jamal*, (**Manmeet Pritam Singh Arora, J.**), [2023 SCC OnLine Del 7630](#)
- Narenderjeet Kaur v. Kamal Anwar*, (R.K. Gauba, J.), [2017 SCC OnLine Del 13006](#)
- Naresh Aggarwal v. Virender Dhaka*, (**Manmeet Pritam Singh Arora, J.**), [2023 SCC OnLine Del 7633](#)
- National Insurance Co. Ltd. v. Poonam Kapoor*, (**Navin Chawla, J.**), [2023 SCC OnLine Del 7647](#)
- Neha Gola v. State*, (Manmohan, A.C.J. and Mini Pushkarna, J.), [2023 SCC OnLine Del 7646](#)
- New India Assurance Co. Ltd. v. Sarla Devi*, (**Navin Chawla, J.**), [2023 SCC OnLine Del 7649](#)
- Nidhi Sudan v. Manish Kumar Khanna*, (V. Kameswar Rao and **Anoop Kumar Mendiratta, JJ.**), [2023 SCC OnLine Del 7652](#)
- Oriental Insurance Co. Ltd. v. Meera*, (J.R. Midha, J.), [2016 SCC OnLine Del 6836](#)
- Oriental Insurance Co. Ltd. v. Mohd. Tufail*, (**Navin Chawla, J.**), [2023 SCC OnLine Del 7650](#)
- Oriental Insurance Co. Ltd. v. Munna Lal Gupta*, (**Navin Chawla, J.**), [2023 SCC OnLine Del 7648](#)
- Oriental Insurance Co. Ltd. v. Pyare Lal*, (**J.R. Midha, J.**), [2010 SCC OnLine Del 4803](#)
- Oriental Insurance Co. Ltd. v. Reena Raghav*, (**Navin Chawla, J.**), [2023 SCC OnLine Del 7651](#)
- Pavnesh Kumar v. Union of India*, (**Rajiv Sahai Endlaw and Asha Menon, JJ.**), [2020 SCC OnLine Del 2746](#)
- Pepsico India Holdings (P) Ltd. v. Assessment Unit Income Tax Department National Faceless Assessment Centre*, (**Manmohan, A.C.J. and Mini Pushkarna, J.**), [2023 SCC OnLine Del 7661](#)
- Preeti Sharma v. Bank of Baroda*, (**Vibhu Bakhru and Amit Mahajan, JJ.**), [2023 SCC OnLine Del 7664](#)
- Rajasthan State RTC Ltd. v. K.S. Mohana Kumar*, (**G.P. Mittal, J.**), [2012 SCC OnLine Del 6529](#)

Rajinder Nath Goel v. State (NCT of Delhi), (**Manoj Kumar Ohri**, J.), [2023 SCC OnLine Del 7655](#)
Reliance General Insurance Co Ltd. v. Sugas, (R.K. Gauba, J.), [2017 SCC OnLine Del 13007](#)
Satish Mohan Agarwal v. Sanjeev Kuamr Arora, (**Dharmesh Sharma**, J.), [2023 SCC OnLine Del 7645](#)
Satpal Singh v. Union of India, (V. Kameswar Rao and **Anoop Kumar Mendiratta**, JJ.), [2023 SCC OnLine Del 7659](#)
Shobhna Sarbhai v. Sanjeev Saxena, (**Jyoti Singh**, J.), [2023 SCC OnLine Del 7638](#)
Shourya Estates (P) Ltd. v. CIT, (**Rajiv Shakhder** and Anish Dayal, JJ.), [2023 SCC OnLine Del 7658](#)
Shourya Infrastructure (P) Ltd. v. CIT, (**Rajiv Shakhder** and Anish Dayal, JJ.), [2023 SCC OnLine Del 7657](#)
Shubham Chopra v. Union of India, (Manmohan, A.C.J. and Mini Pushkarna, J.), [2023 SCC OnLine Del 7660](#)
State v. Baldev Singh, (**Sudhir Kumar Jain**, J.), [2023 SCC OnLine Del 7634](#)
Surinder Kaur v. S. Rajdev Singh, (**Neena Bansal Krishna**, J.), [2023 SCC OnLine Del 7643](#)
Sushil Yadav v. State, (**Suresh Kumar Kait**, J.), [2020 SCC OnLine Del 2745](#)
Viceroy Engineering v. Smiths Detection Veecon Systems (P) Ltd., (**Manoj Kumar Ohri**, J.), [2023 SCC OnLine Del 7654](#)
Vijay Kumar Agarwal v. Partap Singh, (**Manmeet Pritam Singh Arora**, J.), [2023 SCC OnLine Del 7628](#)
Vijender Kumar v. Chameli Devi, (**Manmeet Pritam Singh Arora**, J.), [2023 SCC OnLine Del 7631](#)
World Class Automobiles (P) Ltd. v. MCM Service (P) Ltd., (**Manmeet Pritam Singh Arora**, J.), [2023 SCC OnLine Del 7632](#)

Gauhati High Court

National Insurance Co. Ltd. v. Lalnunthari, (**B.P. Katakey**, J.), [2001 SCC OnLine Gau 317](#)
National Insurance Co. Ltd. v. Mohd. Manuar Ali, (Suman Shyam, J.), [2016 SCC OnLine Gau 971](#)
National Insurance Co. Ltd. v. Ngangkham Ranjit Singh, (T.N.K. Singh, J.), [2012 SCC OnLine Gau 1021](#)
New India Assurance Co. Ltd. v. Jatin Das, (N. Chaudhury, J.), [2015 SCC OnLine Gau 1181](#)
New India Assurance Co. Ltd. v. Lalthlanawma, (**Madan B. Lokur**, C.J.), [2010 SCC OnLine Gau 780](#)
Oriental Insurance Co. Ltd. v. Mohd. Gulbahar Hussain, (Suman Shyam, J.), [2016 SCC OnLine Gau 970](#)
Sudip Chandra Nath v. Mohd. Abdul Motin Laskar, (Kalyan Rai Surana, J.), [2017 SCC OnLine Gau 1494](#)
Swapnali Dutta v. United India Insurance Co. Ltd., (Kalyan Rai Surana, J.), [2017 SCC OnLine Gau 1495](#)
Union of India v. Abdul Fattah, (Kalyan Rai Surana, J.), [2017 SCC OnLine Gau 1493](#)

Gujarat High Court

Amirkhan Akbarkhan Bihari v. State of Gujarat, (**M.R. Mengdey**, J.), [2023 SCC OnLine Guj 4335](#)

- Amrut v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4336](#)
- Bajaj Aliance General Insurance Co. Ltd. v. Daxaben Mayurbhai Chauhan*, (R.P. Dholaria, J.), [2016 SCC OnLine Guj 10196](#)
- Bajaj Aliance General Insurance Co. Ltd. v. Priya Bhaveshbhai Chauhan*, (R.P. Dholaria, J.), [2016 SCC OnLine Guj 10195](#)
- Balubhai Nanubhai Parmar v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4328](#)
- Belim Mohd. v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4345](#)
- Bharatbhai Jivrambhai Patel v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4318](#)
- Bharti Axa General Insurance Co. Ltd. v. Patni Kamleshbhai Ramanbhai*, (R.P. Dholaria, J.), [2016 SCC OnLine Guj 10198](#)
- Devendrakumar v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4317](#)
- Dharmendra Bupsinh Jotram Jat v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4321](#)
- Dhruvil v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2023 SCC OnLine Guj 4307](#)
- Dipak Rameshbhai Badrakiya v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4341](#)
- Hanifbhai v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4319](#)
- Hussainbhai Daudbhai Vakot v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4312](#)
- ICICI Lombard General Insurance Co. Ltd. v. Kiritbhai Dhanjibhai Rajpara*, (R.P. Dholaria, J.), [2016 SCC OnLine Guj 10197](#)
- ICICI Lombard General Insurance Co. Ltd. v. Subhashbhai Ramashish Kasva (PAL)*, (H.K. Rathod, J.), [2010 SCC OnLine Guj 13954](#)
- Idrishkhan v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4324](#)
- Imranbhai v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4327](#)
- Imtiyaz v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4343](#)
- Jivabhai Rupabhai Bhoi v. Ratansinh Pratapsinh Charpor*, (R.P. Dholaria, J.), [2017 SCC OnLine Guj 2748](#)
- Kartik v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4326](#)
- Lalo Vihabhai Bambhava v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4316](#)
- Madinabibi Dasotbhai Sheikh v. Jagdishchandra Ramanlal Kachiya - Patel*, (R.M. Chhaya, J.), [2017 SCC OnLine Guj 2749](#)
- Magma HDI General Insurance Co. Ltd. v. Bhomabhai Khengar Aahir*, (C.L. Soni, J.), [2018 SCC OnLine Guj 4976](#)
- Miraben v. Prabhatbhai Khatubhai Luhar*, (R.M. Chhaya, J.), [2018 SCC OnLine Guj 4974](#)
- Monaben Anandbhai Shah v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4311](#)
- Mustak Razak Sheikh v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4309](#)
- National Insurance Co. Ltd. v. Chhelshankar Popatbhai Joshi*, (R.P. Dholaria, J.), [2016 SCC OnLine Guj 10194](#)
- New India Assurance Co. Ltd. v. Arjunsinh Gulabsinh Patel*, (R.M. Chhaya, J.), [2017 SCC OnLine Guj 2745](#)
- New India Assurance Co. Ltd. v. Urvashiben Kishorbhai Mehta*, (Akil Kureshi and A.Y. Kogje, JJ.), [2018 SCC OnLine Guj 4977](#)
- Nikunj Jashwantlal Shah v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4337](#)

- Nirloy Narsinhbhai Luvani v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4333](#)
- Noshad Idresh Khan v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4340](#)
- Parmar Vishalkumar Shenghabhai v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4313](#)
- Parthbhai Bharatbhai Tank v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4332](#)
- Patel Ratilal Gopaldas v. Patel Pravinbhai Vitthalbhai*, (R.M. Chhaya, J.), [2018 SCC OnLine Guj 4973](#)
- Prafulbhai Hemubhai Parnaliya v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4338](#)
- Prafulkumar Babubhai Solanki v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4323](#)
- Pratik v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4315](#)
- Rafik v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4329](#)
- Rahul Prakash Narayan Mishra v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4325](#)
- Rajeshbhai Vishrambhai Khant v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4322](#)
- Rameshbhai Chaturbhai Zala v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4310](#)
- Reliance General Insurance Co. Ltd. v. Mecwan Alpeshkumar Parshottambhai*, (Akil Kureshi and A.Y. Kogje, JJ.), [2017 SCC OnLine Guj 2747](#)
- Royal Sundram Aliance Insurance Co. v. Natvarlal Mohanlal Makwana*, (R.M. Chhaya, J.), [2017 SCC OnLine Guj 2746](#)
- Sarojben Rajubhai Mohanbhai Talpada v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4331](#)
- Shakuntalaben v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4342](#)
- Surendrakumar Surjaram Hariyad v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4334](#)
- Thakor Alpeshji Mangaji v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4344](#)
- Usmankhan v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4314](#)
- Vadaliben v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4320](#)
- Vasimbhai Amadbhai Mathupotra v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4346](#)
- Vikram Narsingbhai Machhar v. State of Gujarat*, (M.R. Mengdey, J.), [2023 SCC OnLine Guj 4330](#)
- Vimlaben Vinodchandra Modi v. Rabari Chinubhai Amrabhai*, (R.M. Chhaya, J.), [2018 SCC OnLine Guj 4975](#)
- Vinodbhai Ukadbhai Parnaliya v. State of Gujarat*, (Divyesh A. Jo-Shi, J.), [2023 SCC OnLine Guj 4339](#)
- Yatinkumar Vajabhai Khant v. State of Gujarat*, (Divyesh A. Joshi, J.), [2023 SCC OnLine Guj 4308](#)

Himachal Pradesh High Court

- Gulsher Ali v. Rupender*, (Mansoor Ahmad Mir, C.J.), [2015 SCC OnLine HP 4203](#)
- Gurpreet Singh v. Kapil Dev*, (Ajay Mohan Goel, J.), [2017 SCC OnLine HP 2656](#)
- Himachal RTC v. Sunil Kumar*, (Ajay Mohan Goel, J.), [2017 SCC OnLine HP 2658](#)

Jaiprakash Associates Ltd. v. State of H.P., (M.S. Ramachandra Rao, C.J. and **Jyotsna Rewal Dua**, J.), [2023 SCC OnLine HP 1595](#)

Monika Kumari v. United India Insurance Co., (Tarlok Singh Chauhan, J.), [2018 SCC OnLine HP 3435](#)

Munish Jain v. Sunita Devi, (Ajay Mohan Goel, J.), [2017 SCC OnLine HP 2657](#)

National Insurance Com. Ltd. v. Champa Devi, (Ajay Mohan Goel, J.), [2018 SCC OnLine HP 3434](#)

Oriental Insurance Co. Ltd. v. Gian Chand, (Sandeep Sharma, J.), [2018 SCC OnLine HP 3436](#)

Prashant Kapoor v. Tulesh Kumar, (Ajay Mohan Goel, J.), [2017 SCC OnLine HP 2659](#)

United India Insurance Co. Ltd. v. Yangzum, (Mansoor Ahmad Mir, C.J.), [2015 SCC OnLine HP 4202](#)

Hyderabad High Court

Adike Manoj Kumar v. New India Assurance Co. Ltd., (U. Durga Prasad Rao, J.), [2015 SCC OnLine Hyd 1048](#)

Aeruva Rukmani Bai v. APSRTC, (**C. Praveen Kumar** and N. Balayogi, JJ.), [2017 SCC OnLine Hyd 886](#)

Bajaj Allianz General Insurance Co. Ltd. v. Sangepu Markandeya, (B. Siva Sankara Rao, J.), [2014 SCC OnLine Hyd 1609](#)

Battula Kailasa Rao v. B. Appala Reddy, (A. Shankar Narayana, J.), [2017 SCC OnLine Hyd 884](#)

Bhoom Shanker v. APSRTC, (N. Balayogi, J.), [2017 SCC OnLine Hyd 890](#)

Busurothu Uma Devi v. Bhukan Kurrey, (A. Shankar Narayana, J.), [2017 SCC OnLine Hyd 883](#)

Chilukuri Padma v. N. Sathyanarayana, (G. Shyam Prasad, J.), [2016 SCC OnLine Hyd 833](#)

Chittireddi Venkata Narayana Reddy v. Sana Koda Reddy, (**C. Praveen Kumar** and Kongara Vijaya Lakshmi, JJ.), [2018 SCC OnLine Hyd 2224](#)

Depot Manager v. Evani Rama Lakshmi, (N. Balayogi, J.), [2017 SCC OnLine Hyd 889](#)

Depot Manager v. T. Balamani, (M. Seetharama Murthi, J.), [2014 SCC OnLine Hyd 1610](#)

Errolla Pedda Yellaiah v. P. Nagaraju, (U. Durga Prasad Rao, J.), [2016 SCC OnLine Hyd 838](#)

Gaddam Sayanna v. P. Kistaiah, (T. Rajani, J.), [2017 SCC OnLine Hyd 893](#)

Jakkam Rukumbai v. M. Narsaiah, (A. Shankar Narayana, J.), [2015 SCC OnLine Hyd 1044](#)

Jamma Esther Rani v. P. Someshwara Rao, (A. Shankar Narayana, J.), [2017 SCC OnLine Hyd 887](#)

K. Anthaiah v. G. Siddi Ram Reddy, (B. Chandra Kumar, J.), [2014 SCC OnLine Hyd 1606](#)

K. Ganesan v. A.P.S.R.T.C., (B. Chandra Kumar, J.), [2014 SCC OnLine Hyd 1605](#)

K. Santha Kumar v. K. Laxmi Raju, (A. Shankar Narayana, J.), [2016 SCC OnLine Hyd 839](#)

K. Vasumuathi v. APSRTC, (A. Shankar Narayana, J.), [2015 SCC OnLine Hyd 1047](#)

Kalletla Narsimha v. K. Raja Reddy, (B. Chandra Kumar, J.), [2014 SCC OnLine Hyd 1608](#)

Kampalli Laxmirajamma v. Mankali Sampath, (B. Chandra Kumar, J.), [2016 SCC OnLine Hyd 836](#)

Khaja Bee Zaheera Bee v. Banavath Tharya, (G. Shyam Prasad, J.), [2016 SCC OnLine Hyd 840](#)

Lokini Narayana v. Dumpeta Ramesh, (T. Rajani, J.), [2017 SCC OnLine Hyd 895](#)

M. Sabitha v. Brahma Swamulu, (Suresh Kumar Kait and **T. Rajani**, JJ.), [2018 SCC OnLine Hyd 2223](#)

M. Vijayalaxmi Devi v. A.M. Naveen, (M. Seetharama Murthi, J.), [2016 SCC OnLine Hyd 837](#)

Mohd. Ismail Khan v. National Insurance Co. Ltd., (T. Rajani, J.), [2017 SCC OnLine Hyd 885](#)
Mundrathi Laxmikantha v. M. Sadanandam, (A. Rajasheker Reddy, J.), [2018 SCC OnLine Hyd 2222](#)
National Insurance Co. Ltd. v. Gandu Bixmaiah, (Gudiseva Shyam Prasad, J.), [2017 SCC OnLine Hyd 894](#)
National Insurance Co. Ltd. v. Induri Prameela, (U. Durga Prasad Rao, J.), [2015 SCC OnLine Hyd 1045](#)
National Insurance Co. Ltd. v. K. Venkata Narasamma, (D.V.S.S. Somayajulu, J.), [2018 SCC OnLine Hyd 2225](#)
National Insurance Co. Ltd. v. Mugada Vamsi Krishna, (G. Shyam Prasad, J.), [2016 SCC OnLine Hyd 842](#)
New India Assurance Co Ltd. v. G. Subramanyam Reddy, (Dr. B. Siva Sankara Rao, J.), [2016 SCC OnLine Hyd 834](#)
New India Assurance Co. Ltd. v. Bhutaraju Krishna, (A. Shankar Narayana, J.), [2015 SCC OnLine Hyd 1046](#)
New India Assurance Co. Ltd. v. Margam Padmavathi, (Dr. B. Siva Sankara Rao, J.), [2014 SCC OnLine Hyd 1607](#)
New India Assurance Co. Ltd. v. Sambangi Jaggannagari Swaroopkumar, (N. Balayogi, J.), [2018 SCC OnLine Hyd 2221](#)
Oriental Insurance Co. Ltd. v. Yedida China Appa Rao, (Dr. B. Siva Sankara Rao, J.), [2016 SCC OnLine Hyd 835](#)
P. Paranjyothi v. National Insurance Co. Ltd., (T. Rajani, J.), [2017 SCC OnLine Hyd 892](#)
Pilla Padmasri v. Pedireddla Varaha Ramu, (T. Rajani, J.), [2017 SCC OnLine Hyd 888](#)
Rockwell Industries Ltd. v. Khaja Moinuddin, (A. Rajasheker Reddy, J.), [2015 SCC OnLine Hyd 1043](#)
Sk. Pasha v. Sk. Ilyas, (U. Durga Prasad Rao, J.), [2015 SCC OnLine Hyd 1049](#)
United India Insurance Co. Ltd. v. Gurrala Laxmi Varaprasad, (T. Rajani, J.), [2017 SCC OnLine Hyd 891](#)
Y. Vuijaya v. K. Kaladhara Rao, (G. Shyam Prasad, J.), [2016 SCC OnLine Hyd 841](#)

Jharkhand High Court

Ajay Agarwal v. State of Jharkhand, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 2304](#)
Akash Sao v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2023 SCC OnLine Jhar 2305](#)
Akhilesh Tiwary v. State of Jharkhand, (**Ananda Sen**, J.), [2023 SCC OnLine Jhar 2294](#)
Amit Kumar Sharma v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2023 SCC OnLine Jhar 2302](#)
Baijanti Devi v. State of Jharkhand, (**Sujit Narayan Prasad** and Navneet Kumar, JJ.), [2023 SCC OnLine Jhar 2316](#)
Bharti Uraon v. State of Jharkhand, (**S.N. Pathak**, J.), [2023 SCC OnLine Jhar 2324](#)
Bihar State Industrial Development Corpn. Ltd. v. State of Jharkhand, (Sujit Narayan Prasad and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 2338](#)
Bijaya Mishra v. Union of India, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 2326](#)
Binay Kumar Singh v. State of Jharkhand, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 2336](#)

- Corporate Ispat Alloys Ltd. v. Jharkhand Urja Vitaran Nigam Ltd.*, (**Rajesh Kumar, J.**), [2023 SCC OnLine Jhar 2331](#)
- Dhananjay Jha v. State of Jharkhand*, (**Anil Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2311](#)
- Dinesh Mahato v. State of Jharkhand*, (**Rajesh Shankar, J.**), [2023 SCC OnLine Jhar 2330](#)
- DOMCO (P) Ltd. v. Enforcement Directorate*, (**Sanjay Kumar Dwivedi, J.**), [2023 SCC OnLine Jhar 2335](#)
- Ganesh Dubey v. Union of India*, (**Sanjay Kumar Dwivedi, J.**), [2023 SCC OnLine Jhar 2333](#)
- Girwardhari Mishra v. State of Jharkhand*, (**Rajesh Shankar, J.**), [2023 SCC OnLine Jhar 2328](#)
- Gopinath Singh Women's Inter College v. State of Jharkhand*, (Shree Chandrashekhar and Anubha Rawat Choudhary, JJ.), [2023 SCC OnLine Jhar 2320](#)
- Haldhar Sao v. State of Jharkhand*, (**Gautam Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2298](#)
- Hemant Madhusudan Nerurkar v. State of Jharkhand*, (**Gautam Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2306](#)
- Hindustan Copper Corpn. v. Sanjay Ghoshal*, (**Sushil Harkauli and Jaya Roy, JJ.**), [2009 SCC OnLine Jhar 2461](#)
- Jai Prakash Singh v. State of Jharkhand*, (**Rajesh Shankar, J.**), [2023 SCC OnLine Jhar 2340](#)
- Janardan Mishra v. State of Jharkhand*, (**Sanjay Kumar Dwivedi, J.**), [2023 SCC OnLine Jhar 2309](#)
- Javed Akhtar v. State of Jharkhand*, (**Anil Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2296](#)
- Jhari Nayak v. State of Jharkhand*, (**Rajesh Shankar, J.**), [2023 SCC OnLine Jhar 2329](#)
- Jharkhand Police Assn. v. State of Jharkhand*, (**Sanjaya Kumar Mishra, C.J. and Ananda Sen, J.**), [2023 SCC OnLine Jhar 2327](#)
- Kanak Lata Devi v. State of Jharkhand*, (Shree Chandrashekhar and Anubha Rawat Choudhary, JJ.), [2023 SCC OnLine Jhar 2323](#)
- Kapil Bhagwan Rai v. State of Jharkhand*, (**Anil Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2301](#)
- Kishori Gupta v. State of Jharkhand*, (**Sanjay Kumar Dwivedi, J.**), [2023 SCC OnLine Jhar 2337](#)
- Mahadeo Ram v. State of Jharkhand*, (**Subhash Chand, J.**), [2023 SCC OnLine Jhar 2315](#)
- Manish Kumar Sinha v. State of Jharkhand*, (**Gautam Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2308](#)
- Nandan Agarwalla v. UCO Bank*, (Shree Chandrashekhar and Anubha Rawat Choudhary, JJ.), [2023 SCC OnLine Jhar 2318](#)
- Naveen Nishchhal v. Coal Mines Provident Fund Organisation*, (Sujit Narayan Prasad and Navneet Kumar, JJ.), [2023 SCC OnLine Jhar 2339](#)
- Oriental Insurance Co. Ltd. v. Sumitra Devi*, (**Poonam Srivastav, J.**), [2011 SCC OnLine Jhar 1328](#)
- Poonam Devi v. State of Jharkhand*, (**Gautam Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2299](#)
- Prabhawati Devi v. State of Jharkhand*, (**Anil Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2310](#)
- Pradeep Kumar Pandey v. State of Jharkhand*, (**Anil Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2303](#)
- Pradeep Sharma v. State of Jharkhand*, (**Anil Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2314](#)
- Rafiqua Begam v. State of Jharkhand*, (**S.N. Pathak, J.**), [2023 SCC OnLine Jhar 2325](#)
- Rashudeo Koiri v. State of Jharkhand*, (**Anil Kumar Choudhary, J.**), [2023 SCC OnLine Jhar 2313](#)
- Rasowati Devi v. State of Jharkhand*, (**Rongon Mukhopadhyay, J.**), [2023 SCC OnLine Jhar 2343](#)

Rohit Narain Singh v. State of Jharkhand, (Sujit Narayan Prasad and Navneet Kumar, JJ.), [2023 SCC OnLine Jhar 2321](#)

Rukmakesh Mishra v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2023 SCC OnLine Jhar 2312](#)

Sahadeb Kumar Mahato v. Bharat Coking Coal Ltd., (Shree Chandrashekhar and Anubha Rawat Choudhary, JJ.), [2023 SCC OnLine Jhar 2317](#)

Sanjafi Devi v. Bharat Coking Coal Ltd., (Rongon Mukhopadhyay, J.), [2023 SCC OnLine Jhar 2344](#)

Sanjay Kumar v. State of Jharkhand, (Sujit Narayan Prasad and Navneet Kumar, JJ.), [2023 SCC OnLine Jhar 2322](#)

Sanjay Paswan v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 2295](#)

Sanjeev Kumar Mishra v. State of Jharkhand, (Sujit Narayan Prasad and Navneet Kumar, JJ.), [2023 SCC OnLine Jhar 2319](#)

Santosh Kumar Das v. State of Jharkhand, (Deepak Roshan, J.), [2023 SCC OnLine Jhar 2342](#)

Shakti Devi v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2023 SCC OnLine Jhar 2334](#)

Shashi Bhushan Prasad Singh v. State of Jharkhand, (Rajesh Shankar, J.), [2023 SCC OnLine Jhar 2341](#)

Sheoji Singh v. Mansukh Lal Kotecha, (Ananda Sen, J.), [2023 SCC OnLine Jhar 2297](#)

Shravan Singh v. State of Jharkhand, (Ambuj Nath, J.), [2023 SCC OnLine Jhar 2300](#)

Usha Prasad v. State of Jharkhand, (Gautam Kumar Choudhary, J.), [2023 SCC OnLine Jhar 2307](#)

Vandi Industrial Engineers v. State of Jharkhand, (Sujit Narayan Prasad and Navneet Kumar, JJ.), [2023 SCC OnLine Jhar 2332](#)

Vijay Rai v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 2293](#)

Jammu and Kashmir High Court

Chintpurni Devi v. Chander Mohan, (Hasnain Massodi, J.), [2010 SCC OnLine J&K 347](#)

Divisional Manager v. Abdul Majid, (Hasnain Massodi, J.), [2010 SCC OnLine J&K 348](#)

National Ins. Co. Ltd. v. Payal Tondon, (Ramalingam Sudhakar, C.J.), [2017 SCC OnLine J&K 986](#)

National Insurance Co. Ltd. v. Mohd. Ibrahim Suhail, (Tashi Rabstan, J.), [2018 SCC OnLine J&K 1086](#)

New India Assurance Co. Ltd. v. Gulzara Bibi, (Sanjeev Kumar, J.), [2018 SCC OnLine J&K 1084](#)

Reliance General Insurance Co. Ltd. v. Nazir Ahmed Khan, (Sanjeev Kumar, J.), [2018 SCC OnLine J&K 1085](#)

Union of India v. Ghulam Nabi Dar, (Mansoor Ahmad Mir, J.), [2008 SCC OnLine J&K 152](#)

Union of India v. Jia Lal, (Mohammad Yaqoob Mir, J.), [2015 SCC OnLine J&K 264](#)

Karnataka High Court

A.J. Alwyn v. Branch Manager, (Krishna S. Dixit, J.), [2018 SCC OnLine Kar 4339](#)

Abdulhameed v. Divisional Manager, (B.A. Patil, J.), [2017 SCC OnLine Kar 7052](#)

Ananth Kumar v. Kempa Raju, (N.K. Sudhindrarao, J.), [2018 SCC OnLine Kar 4374](#)

Arjun Appayya Melavanki v. Siddappa Shankar Pujeri, (H.B. Prabhakara Sastry, J.), [2017 SCC OnLine Kar 7095](#)

Avinash Crasta v. Sadiq, (S. Sujatha, J.), [2017 SCC OnLine Kar 7088](#)

- Ayesha Sultana v. S. Mageshwari*, (B. Manohar, J.), [2017 SCC OnLine Kar 7051](#)
- B. Sudha v. C. Neelakanteshawar*, (A.S. Bopanna and H.B. Prabhakara Sastry, JJ.), [2017 SCC OnLine Kar 7055](#)
- Basanth Kumar Sahoo v. Vinay Kumar C.*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4367](#)
- BMTC v. Bhaskar K.*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4369](#)
- Branch Manager Reliance General Insurance Co. Ltd. v. Siddappa B.*, (Raghvendra S. Chauhan, J.), [2017 SCC OnLine Kar 7060](#)
- Branch Manager v. P.K. Somaiah*, (B. Sreenivase Gowda, J.), [2018 SCC OnLine Kar 4373](#)
- Bujjibabu v. J. Venkateshwarulu*, (B. Manohar, J.), [2017 SCC OnLine Kar 7096](#)
- Chandrika v. Manager Reliance General Insurance Co. Ltd.*, (L. Narayana Swamy, J.), [2017 SCC OnLine Kar 7047](#)
- Chennaveeramma v. Manjunath B.N.*, (L. Narayana Swamy, J.), [2017 SCC OnLine Kar 7041](#)
- Chethana M.C. v. Oriental Insurance Co. Ltd.*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7068](#)
- Chithra v. IFFCO TOKYO Gen. Ins. Co. Ltd.*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4351](#)
- D.R. Venkatesh Babu v. Prashantha Kumar*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7069](#)
- Darshini v. Divisional Controller*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4352](#)
- Dasappa v. BMTC*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7071](#)
- Divisional Manager v. Appanna Yamanappa Karavi*, (K. Somashekar, J.), [2017 SCC OnLine Kar 7050](#)
- Divisional Manager v. Deepak Annappa Inchal*, (Dr. H.B. Prabhakara Sastry, J.), [2017 SCC OnLine Kar 7057](#)
- Divisional Manager v. Sandeep*, (K. Somashekar, J.), [2017 SCC OnLine Kar 7053](#)
- Divisional Manager v. Sharifa Hussensab Attar*, (Krishna S. Dixit, J.), [2018 SCC OnLine Kar 4335](#)
- Divisional Manager v. Shivu Parashuram Budihal*, (Krishna S. Dixit, J.), [2018 SCC OnLine Kar 4360](#)
- Divisional Manager v. Suresh Nagappa Khilari*, (K. Somashekar, J.), [2017 SCC OnLine Kar 7090](#)
- Divisional Manager v. Yamunabai*, (B. Sreenivase Gowda, J.), [2018 SCC OnLine Kar 4348](#)
- G. Mahesh v. M.K. Agro Tech (P) Ltd.*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4364](#)
- Gangaraju v. H.K. Gangadhar*, (N.K. Sudhindrarao, J.), [2018 SCC OnLine Kar 4334](#)
- Gulnaz Jaleel v. Syed Jaleel*, (A.N. Venugopal Gowda, J.), [2009 SCC OnLine Kar 993](#)
- Horakerappa v. Ramappa*, (B. Manohar, J.), [2017 SCC OnLine Kar 7089](#)
- ICICI Lombard Gen. Ins. Co. Ltd. v. Mahammad Najir*, (K. Somashekar, J.), [2017 SCC OnLine Kar 7054](#)
- IFFCO TOKIO General v. Dundawwa*, (Rathnakala, J.), [2016 SCC OnLine Kar 9358](#)
- J.P. Mallikarjuna v. Manjunatha*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7075](#)
- Jayamma v. M.V. Manu*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4343](#)
- Jayarama Shetty v. Gopala Krishana Kini*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7067](#)
- Jogaiah v. Sri. Sathya Sai Tourist*, (N.K. Patil and Rathnakala, JJ.), [2016 SCC OnLine Kar 9355](#)
- K.H. Basavarajappa v. Reliance General Insurance Co. Ltd.*, (B. Manohar, J.), [2017 SCC OnLine Kar 7086](#)
- K.N. Kalegowda v. S.R.S. Travels*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4371](#)
- Karnataka State RTC v. P. Prema*, (Krishna S. Dixit, J.), [2018 SCC OnLine Kar 4342](#)

KSRTC v. Kumari, (B.A. Patil, J.), [2018 SCC OnLine Kar 4347](#)
Kum. Rachana v. Manjunath, (K.S. Mudagal, J.), [2017 SCC OnLine Kar 7076](#)
Kumar Manjunath v. Mangal, (Krishna S. Dixit, J.), [2018 SCC OnLine Kar 4365](#)
Lachuram v. ICICI Lombard Motor Insurance Co. Ltd., (Anand Byrareddy, J.), [2014 SCC OnLine Kar 13568](#)
Lakshamma v. Vasantha & Co., (N.K. Sudhindrarao, J.), [2018 SCC OnLine Kar 4359](#)
M. Sukanaya v. APC Drilling & Construction Co., (B.A. Patil, J.), [2018 SCC OnLine Kar 4375](#)
Manager Reliance General Ins. Co. Ltd. v. Summiya Shaheen, (B.A. Patil, J.), [2018 SCC OnLine Kar 4372](#)
Manager v. K.S. Guru, (B.A. Patil, J.), [2018 SCC OnLine Kar 4340](#)
Manager v. Prema, (B.A. Patil, J.), [2018 SCC OnLine Kar 4341](#)
Manjula v. Puneeth Kumar, (B.A. Patil, J.), [2018 SCC OnLine Kar 4353](#)
Manjula v. Shankar, (B.A. Patil, J.), [2017 SCC OnLine Kar 7056](#)
Manohar v. Santosh, (H.B. Prabhakara Sastry, J.), [2017 SCC OnLine Kar 7064](#)
Muniyamma v. P. Chandra Raju, (B. Sreenivase Gowda, J.), [2018 SCC OnLine Kar 4370](#)
Nagegowda v. Lakshamma, (B. Manohar, J.), [2017 SCC OnLine Kar 7091](#)
National Insurance Co. Ltd. v. Govinda Chari, (N.K. Sudhindrarao, J.), [2018 SCC OnLine Kar 4358](#)
National Insurance Co. Ltd. v. Harish, (B. Sreenivase Gowda, J.), [2017 SCC OnLine Kar 7081](#)
National Insurance Co. Ltd. v. Master Abhishek, (B. Sreenivase Gowda, J.), [2017 SCC OnLine Kar 7048](#)
Naveen B.N. v. United India Ins. Co. Ltd., (B.A. Patil, J.), [2018 SCC OnLine Kar 4332](#)
Naveen Kumar v. Pradeep M, (N.K. Sudhindrarao, J.), [2018 SCC OnLine Kar 4337](#)
New India Assurance Co Ltd. v. Mookambu, (Krishna S. Dixit, J.), [2018 SCC OnLine Kar 4345](#)
New India Assurance Co. Ltd. v. B. Naveen, (B.A. Patil, J.), [2017 SCC OnLine Kar 7078](#)
New India Assurance Co. Ltd. v. Saraswathi, (B. Manohar, J.), [2017 SCC OnLine Kar 7092](#)
Oriental Insurance Co. Ltd. v. Gurulingappa H bin Hanumanthappa, (N.K. Sudhindrarao, J.), [2018 SCC OnLine Kar 4363](#)
Oriental Insurance Co. Ltd. v. Hayathbee, (B. Manohar, J.), [2017 SCC OnLine Kar 7087](#)
Oriental Insurance Co. Ltd. v. Thimmappa Rai, (N.K. Sudhindrarao, J.), [2018 SCC OnLine Kar 4361](#)
P.S.R. Chandrashekar v. A/W. Industries (P) Ltd., (B.V. Nagarathna, J.), [2017 SCC OnLine Kar 7085](#)
Pavithra v. Karnataka SRTC, (B.A. Patil, J.), [2018 SCC OnLine Kar 4368](#)
Prakash N.A. v. N.R. Venkatesh, (Raghendra S. Chauhan, J.), [2017 SCC OnLine Kar 7061](#)
Pramod Kumar v. M.H. Manjunath, (B.A. Patil, J.), [2018 SCC OnLine Kar 4338](#)
R.K. Rakesh v. Munegowda, (B. Sreenivase Gowda, J.), [2017 SCC OnLine Kar 7082](#)
Ragavendra Achary v. Sripathi Prabhu, (B.A. Patil, J.), [2017 SCC OnLine Kar 7070](#)
Rajendra Basavanal v. Kamath Tourists, (B.A. Patil, J.), [2017 SCC OnLine Kar 7072](#)
Ramappa v. ICICI Lombard Motor Ins. Co. Ltd., (B.A. Patil, J.), [2018 SCC OnLine Kar 4355](#)
Ramaram v. P.M. Basavarajaiah, (B.A. Patil, J.), [2017 SCC OnLine Kar 7074](#)
Ramu v. Shantappa, (Rathnakala, J.), [2017 SCC OnLine Kar 7049](#)
Rangaswamy v. Gopala, (B.A. Patil, J.), [2018 SCC OnLine Kar 4336](#)

- Ratanavva v. Veeresh*, (A.S. Bopanna and S.G. Pandit, JJ.), [2018 SCC OnLine Kar 4354](#)
- Raygonda Subrao Patil v. General Manager*, (H.B. Prabhakara Sastry, J.), [2017 SCC OnLine Kar 7063](#)
- Regional Manager v. Manjula*, (L. Narayana Swamy, J.), [2017 SCC OnLine Kar 7042](#)
- S.A. Ganagarathnamma v. United India Insurance Co. Ltd.*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4350](#)
- Sachin v. Puttaswamy*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4349](#)
- Samulla Khan v. Souketh Ali Khan*, (John Michael Cunha, J.), [2017 SCC OnLine Kar 7094](#)
- Sandhya v. Sudhakar Shetty*, (L. Narayana Swamy, J.), [2017 SCC OnLine Kar 7046](#)
- Sathish Shetty v. K.S.R.T.C.*, (B. Manohar, J.), [2017 SCC OnLine Kar 7084](#)
- Satish v. Gouseahamad Gorisab Vatnal*, (S. Sujatha, J.), [2016 SCC OnLine Kar 9356](#)
- Savithamma v. BMTC*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4366](#)
- Senthil Nathan G v. Bajaj Allianz General Insurance Co. Ltd.*, (Raghvendra S. Chauhan and B.M. Shyam Prasad, JJ.), [2018 SCC OnLine Kar 4344](#)
- Shanthi v. Abdul Khaleem*, (H.B. Prabhakara Sastry and Ravi S. Balikai, JJ.), [2017 SCC OnLine Kar 7097](#)
- Sharad v. Mahadev Bahu Kalakeri*, (A.S. Bopanna and S.G. Pandit, JJ.), [2018 SCC OnLine Kar 4357](#)
- Shetteva v. Shivanand*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7093](#)
- Shivanna R. v. New India Insurance Co. Ltd.*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4333](#)
- Shivappa v. Sayyed Rasul*, (Rathnakala, J.), [2017 SCC OnLine Kar 7044](#)
- Shivashankarappa v. E.M. Balaji*, (L. Narayana Swamy, J.), [2017 SCC OnLine Kar 7043](#)
- Shreyas S. v. Shaji Kurian*, (B.A. Patil, J.), [2018 SCC OnLine Kar 4362](#)
- Shridevi v. Ramanna*, (Raghvendra S. Chauhan and R. Devdas, JJ.), [2018 SCC OnLine Kar 4346](#)
- Shridhar Bhat v. Usman K.*, (L. Narayana Swamy, J.), [2017 SCC OnLine Kar 7045](#)
- Shriram General Insurance Co. v. Kasturi*, (S. Sujatha, J.), [2016 SCC OnLine Kar 9357](#)
- Siddegowda v. Lalith kumar*, (B.A. Paul, J.), [2017 SCC OnLine Kar 7066](#)
- Sonabai v. Basavaraj*, (Rathnakala, J.), [2017 SCC OnLine Kar 7083](#)
- Srinivasa Ramanna Marol v. L.S. Rudramurthy*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7077](#)
- Sriram General Insurance v. Vijayalakshmi*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7073](#)
- Surender Singh v. B.M.T.C.*, (B.A. Patil, J.), [2017 SCC OnLine Kar 7080](#)
- Thopaiah v. James Edward*, (B. Sreenivase Gowda, J.), [2017 SCC OnLine Kar 7039](#)
- Umendra v. K. Sayyad Ali*, (B. Sreenivase Gowda and Arvind Kamath, JJ.), [2015 SCC OnLine Kar 9714](#)
- United India Insurance Co. Ltd. v. Deveeramma*, (Raghvendra S. Chauhan, J.), [2017 SCC OnLine Kar 7059](#)
- United India insurance Co. Ltd. v. Mohd. Dastagir*, (B. Sreenivase Gowda, J.), [2017 SCC OnLine Kar 7040](#)
- United India Insurance Co. Ltd. v. Narsamma*, (Raghvendra S. Chauhan, J.), [2017 SCC OnLine Kar 7058](#)
- United India Insurance Co. Ltd. v. Shafiulla*, (Raghvendra S. Chauhan, J.), [2017 SCC OnLine Kar 7062](#)

V. Govindaraju v. Madava Maheshwaram, (B.A. Patil, J.), [2017 SCC OnLine Kar 7079](#)
Varsha S.V. v. IFFCO TOKIO Gen. Ins. Co. Ltd., (B.A. Patil, J.), [2018 SCC OnLine Kar 4356](#)
Venkatesh v. Lakshminarayana, (B.A. Patil, J.), [2017 SCC OnLine Kar 7065](#)

Kerala High Court

A.V. Simon v. Asokan K.C., (C.K. Abdul Rehim and **K.P. Jyothindranath**, JJ.), [2017 SCC OnLine Ker 41701](#)
Alen Prasad v. Shahul Hameed T.A., (**P.N. Ravindran** and Devan Ramachandran, JJ.), [2017 SCC OnLine Ker 41703](#)
Ammuni v. Divisional Manager, (K. Harilal, J.), [2018 SCC OnLine Ker 23437](#)
Aneesh M.S. v. Manikkoth Jayan, (A.M. Babu, J.), [2018 SCC OnLine Ker 23475](#)
Arjun Raj v. United India Insurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23441](#)
Ayoob v. Siyarali, (A.M. Babu, J.), [2018 SCC OnLine Ker 23454](#)
B. Vishnu Bhat v. Mujeeb Rehman, (A.M. Babu, J.), [2018 SCC OnLine Ker 23469](#)
Balakrishnan v. Rajeev Avaronnan, (A.M. Babu, J.), [2018 SCC OnLine Ker 23482](#)
C.L. Harikumar v. A.K. Arumughaswamy, (K. Vinod Chandran, J.), [2018 SCC OnLine Ker 23452](#)
Devisree v. Alaavi Haji, (A.M. Babu, J.), [2018 SCC OnLine Ker 23450](#)
Elizabeth Smitha v. Tharish P. Namzad, (K. Harilal, J.), [2018 SCC OnLine Ker 23465](#)
Hameed T.K. v. National Insurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23485](#)
Haneefa v. Fisal, (C.T. Ravikumar and **B. Sudheendra Kumar**, JJ.), [2017 SCC OnLine Ker 41699](#)
Jaison v. Jommy, (A.M. Babu, J.), [2018 SCC OnLine Ker 23480](#)
Jayasree v. Mohd. Shareef, (A.M. Babu, J.), [2018 SCC OnLine Ker 23436](#)
Johnson K.E. v. Kerala SRTC, (K. Harilal, J.), [2018 SCC OnLine Ker 23484](#)
Joseph Scaria v. Vishnu, (A.M. Babu, J.), [2018 SCC OnLine Ker 23440](#)
Joyson v. Sudhakaran, (A.M. Babu, J.), [2018 SCC OnLine Ker 23478](#)
K.M. Lenin v. Sameena Noohu, (K. Harilal, J.), [2018 SCC OnLine Ker 23494](#)
K.M. Noufal v. Radhikarishnan B., (K. Harilal, J.), [2018 SCC OnLine Ker 23496](#)
Karim Kodumayil v. E. Salim, (R. Narayana Pisharadi, J.), [2018 SCC OnLine Ker 23461](#)
Lakshmidevi v. K.V. Parameswaran, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23455](#)
M. Paramasivam v. Kandamanohar Transports, (A.M. Babu, J.), [2018 SCC OnLine Ker 23463](#)
Madhava Panicker v. Sandeep, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23459](#)
Manoharan v. Oriental Insurance Co. Ltd., (A.M. Shaffique, J.), [2018 SCC OnLine Ker 23460](#)
Manoj.P.S v. Sudhakaran, (K. Harilal, J.), [2018 SCC OnLine Ker 23497](#)
Mariyamma Thomas v. A. Radhamma, (A.M. Babu, J.), [2018 SCC OnLine Ker 23472](#)
Mohd. Sahal v. United India Insurance Co. Ltd., (K. Vinod Chandran, J.), [2018 SCC OnLine Ker 23449](#)
Mohd. v. Reliance General Insurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23471](#)
N.P. Mammedkoya v. Subair, (A.M. Babu, J.), [2018 SCC OnLine Ker 23486](#)
Narayanankutty v. United India Insurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23443](#)
Naseema v. Oriental Insurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23474](#)

National Insurance Co. Ltd. v. Joseph Raj, (A.M. Babu, J.), [2018 SCC OnLine Ker 23500](#)
National Insurance Co. Ltd. v. Sindu Gopan, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23458](#)
New India Assurance Co. Ltd. v. Jaison Jacob, (K. Vinod Chandran, J.), [2018 SCC OnLine Ker 23446](#)
New India Assurance Co. Ltd. v. Suresh, (A.M. Babu, J.), [2018 SCC OnLine Ker 23476](#)
Oriental Insurance Co. Ltd. v. Beena O.V., (P.D. Rajan, J.), [2018 SCC OnLine Ker 23451](#)
Oriental Insurance Co. Ltd. v. Bindhu B., (P.D. Rajan, J.), [2018 SCC OnLine Ker 23456](#)
Oriental Insurance Co. Ltd. v. Fabin, (K. Harilal, J.), [2018 SCC OnLine Ker 23467](#)
Oriental Insurance Co. Ltd. v. P.S. Kamalammal, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23490](#)
P. Suseela v. ICICI Lombard General Insurance Co. Ltd., (K. Vinod Chandran, J.), [2018 SCC OnLine Ker 23447](#)
Peethambharan v. Prabhakaran, (A.M. Babu, J.), [2018 SCC OnLine Ker 23470](#)
Prabhakaran Unnithan v. Branch Manager, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23448](#)
Prabhin K. Varghese v. Fathima, (A.M. Babu, J.), [2018 SCC OnLine Ker 23481](#)
Rajeesh P.K. v. New India Assurance Co. Ltd., (K. Harilal, J.), [2018 SCC OnLine Ker 23477](#)
Rajesh T.K. v. New India Assurance Co. Ltd., (K. Harilal, J.), [2018 SCC OnLine Ker 23491](#)
Ramankutty v. Anu P. Chandran, (A.M. Babu, J.), [2018 SCC OnLine Ker 23464](#)
Rasheed K.P. v. National Insurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23468](#)
Reliance General Insurance Co Ltd. v. R. Saradamani, (A.M. Babu, J.), [2018 SCC OnLine Ker 23453](#)
Reliance General Insurance Co. Ltd. v. Ramachandran Nair, (K. Harilal, J.), [2018 SCC OnLine Ker 23492](#)
Roji George v. East India Transport Agency, (K. Harilal, J.), [2018 SCC OnLine Ker 23462](#)
Roji George v. East India Transport Agency, (K. Harilal, J.), [2018 SCC OnLine Ker 23489](#)
Saidalavi v. United India Insurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23479](#)
Sankaran v. Branch Manager, (C.T. Ravikumar and **B. Sudheendra Kumar**, JJ.), [2017 SCC OnLine Ker 41702](#)
Sarasan v. Senthilkumar, (A.M. Babu, J.), [2018 SCC OnLine Ker 23438](#)
Sarath (Minior) v. Nandakumar, (A.M. Babu, J.), [2018 SCC OnLine Ker 23473](#)
Sasi A.K. v. Mohd. Ali, (A.M. Babu, J.), [2018 SCC OnLine Ker 23444](#)
Savitha M. v. Oriental Insurance Co. Ltd., (K. Harilal, J.), [2018 SCC OnLine Ker 23499](#)
Sicily v. Secretary, (A.M. Shaffique, J.), [2018 SCC OnLine Ker 23487](#)
Siji v. Varghese, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23495](#)
Sini Pramod v. New India Assurance Co. Ltd., (A.M. Babu, J.), [2018 SCC OnLine Ker 23439](#)
Sivan v. Baby Kuriakose, (A.M. Babu, J.), [2018 SCC OnLine Ker 23483](#)
Sivan v. Rajish, (A.M. Babu, J.), [2018 SCC OnLine Ker 23466](#)
St. John's Monastery v. Roja Abraham, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23498](#)
Surendran V. v. Rukiya Muhammed, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23442](#)
Surendran v. Jobin, (**C.K. Abdul Rehim** and K.P. Jyothindranath, JJ.), [2017 SCC OnLine Ker 41700](#)
Sureshkumar, C. v. National Insurance Co. Ltd., (K. Vinod Chandran, J.), [2018 SCC OnLine Ker 23445](#)

V.S. Gopi v. C.D. Jose, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23488](#)
Venu v. Branch Manager, (P.D. Rajan, J.), [2018 SCC OnLine Ker 23493](#)
Vidya T.S. v. Gopakumar K., (A.M. Babu, J.), [2018 SCC OnLine Ker 23457](#)
Vijayalekshmi v. Baby Padmam, (A.M. Shaffique, J.), [2018 SCC OnLine Ker 23435](#)
Vins A.T. v. K. Bhaskaran, (A.M. Babu, J.), [2018 SCC OnLine Ker 23434](#)

Madras High Court

A. Murugan v. S. Karthick, (N. Kirubakaran and Krishnan Ramasamy, JJ.), [2018 SCC OnLine Mad 13939](#)
A.M. Paramasivan v. State, (G. Jayachandran, J.), [2023 SCC OnLine Mad 7563](#)
Amalorpava Regina Mary v. Srinivasan, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37948](#)
Asalambika Farm Service v. Karupayee, (J. Nisha Banu, J.), [2018 SCC OnLine Mad 13945](#)
B. Vasantha v. T.N. STC, (T. Mathivanan, J.), [2016 SCC OnLine Mad 33912](#)
Bajaj Allianz General Insurance Co. Ltd. v. M. Madhan, (N. Kirubakaran, J.), [2015 SCC OnLine Mad 14330](#)
Beula Juliet v. K. Velu, (S. Baskaran, J.), [2018 SCC OnLine Mad 13967](#)
Branch Manager v. A. Maharajan, (V.M. Velumani, J.), [2018 SCC OnLine Mad 13954](#)
Branch Manager v. Arumai Kani, (G.R. Swaminathan, J.), [2017 SCC OnLine Mad 37944](#)
Branch Manager v. B. Bommurajan, (J. Nisha Banu, J.), [2018 SCC OnLine Mad 13972](#)
Branch Manager v. K. Shivakumar, (S. Baskaran, J.), [2018 SCC OnLine Mad 13938](#)
Branch Manager v. M. Senthilkumar & Manikandan, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37951](#)
Branch Manager v. Muthu Pandian, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37941](#)
Branch Manager v. R. Raja, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37945](#)
Branch Manager v. Tmt. Shanthi, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37961](#)
Divisional Manager v. Anbuselvi, (Pushpa Sathyanarayana and T. Krishnavalli, JJ.), [2018 SCC OnLine Mad 13956](#)
Divisional Manager v. Essaya Christopher, (T. Raja, J.), [2016 SCC OnLine Mad 33909](#)
Divisional Manager v. Karthikaisamy, (V.M. Velumani, J.), [2018 SCC OnLine Mad 13949](#)
Fathima Beevi v. Metal Powder Co. Ltd., (V.M. Velumani, J.), [2018 SCC OnLine Mad 13951](#)
Food Corpn. of India Ltd. v. S. Selvaraj, (R. Banumathi, J.), [2008 SCC OnLine Mad 1521](#)
HDFC General Insurance Co. Ltd. v. S. Srinivasan, (S. Manikumar and M. Venugopal, JJ.), [2015 SCC OnLine Mad 14340](#)
J. Panneerselvam v. Metropolitan Transport Corpn. Ltd., (C. Saravanan, J.), [2018 SCC OnLine Mad 13948](#)
Jalagopal Lingam v. Syed Mohamed, (P. Devadass, J.), [2015 SCC OnLine Mad 14327](#)
Jayachithra v. G. Kandasamy, (S. Vaidyanathan, J.), [2016 SCC OnLine Mad 33910](#)
K. Boomadevi v. S. Selvakumar, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37953](#)
K. Jegan v. Rajesh, (J. Nisha Banu, J.), [2018 SCC OnLine Mad 13947](#)
K. Jeyaraman v. Metropolitan Transport Corpn. Ltd., (K.B.K. Vasuki, J.), [2015 SCC OnLine Mad 14331](#)

- K. Lakshmi Narayanan v. Revenue Divisional Officer*, (V.M. Velumani, J.), [2018 SCC OnLine Mad 13946](#)
- L. Saraswathi v. C. Alagappan*, (V.M. Velumani, J.), [2018 SCC OnLine Mad 13957](#)
- Lakshmi v. S. Ravindran*, (S. Baskaran, J.), [2018 SCC OnLine Mad 13964](#)
- M. Kuppusamy v. T.R. Varadharajan*, (S. Baskaran, J.), [2018 SCC OnLine Mad 13965](#)
- M.S. Vasanthi v. Senthil*, (V.M. Velumani, J.), [2018 SCC OnLine Mad 13958](#)
- Manager v. Easikumar*, (A.M. Basheer Ahamed, J.), [2018 SCC OnLine Mad 13971](#)
- Manager v. M. Karuppaiah*, (G.R. Swaminathan, J.), [2017 SCC OnLine Mad 37956](#)
- Manager v. Panchu*, (J. Nisha Banu, J.), [2018 SCC OnLine Mad 13943](#)
- Mookkammal v. P. Selvaraj*, (V. Bhavani Subbaroyan, J.), [2017 SCC OnLine Mad 37939](#)
- Muthuraja v. M. Atheeswari*, (G.R. Swaminathan, J.), [2017 SCC OnLine Mad 37955](#)
- N. Uma Maheswari v. Yasudha*, (**N. Kirubakaran** and Krishnan Ramasamy, JJ.), [2018 SCC OnLine Mad 13941](#)
- Nagammal v. Muthiraiyan*, (J. Nisha Banu, J.), [2018 SCC OnLine Mad 13950](#)
- Nageswari v. STC*, (G.R. Swaminathan, J.), [2017 SCC OnLine Mad 37957](#)
- National Insurance Co. Ltd. v. A. Sagayaraj*, (R. Subramanian, J.), [2017 SCC OnLine Mad 37942](#)
- National Insurance Co. Ltd. v. Ganesan*, (N. Kirubakaran, J.), [2015 SCC OnLine Mad 14333](#)
- National Insurance Co. Ltd. v. Lakshmanan*, (Abdul Quddhose, J.), [2018 SCC OnLine Mad 13960](#)
- National Insurance Co. Ltd. v. P. Jansirani*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37952](#)
- National Insurance Co. Ltd. v. Porselvi*, (Abdul Quddhose, J.), [2018 SCC OnLine Mad 13953](#)
- National Insurance Co. Ltd. v. Sasikumar*, (V.M. Velumani, J.), [2018 SCC OnLine Mad 13955](#)
- National Insurance Co. Ltd. v. Usha*, (**S. Manikumar** and M. Govindaraj, JJ.), [2017 SCC OnLine Mad 37962](#)
- National Insurance Co. Ltd. v. V. Mani*, (S.M. Subramaniam, J.), [2016 SCC OnLine Mad 33907](#)
- New India Assurance Co. Ltd. v. G. Alamelu*, (T. Mathivanan, J.), [2016 SCC OnLine Mad 33913](#)
- New India Assurance Co. Ltd. v. Gopal*, (C.S. Karnan, J.), [2015 SCC OnLine Mad 14335](#)
- New India Assurance Co. Ltd. v. Sowkathali*, (V. Bhavani Subbaroyan, J.), [2017 SCC OnLine Mad 37940](#)
- New India Assurance Co. Ltd. v. V. Palani*, (N. Kirubakaran, J.), [2015 SCC OnLine Mad 14332](#)
- Oriental Insurance Co. Ltd. v. P. Lakshmi*, (**N. Kirubakaran** and Krishnan Ramasamy, JJ.), [2018 SCC OnLine Mad 13937](#)
- Oriental Insurance Co. Ltd. v. Panchavarnam*, (S.M. Subramaniam, J.), [2016 SCC OnLine Mad 33904](#)
- Oriental Insurance Co. Ltd. v. Sams*, (S. Manikumar and G. Chockalingam, JJ.), [2015 SCC OnLine Mad 14326](#)
- P. Rayappan v. M. Manikandan*, (S.M. Subramaniam, J.), [2016 SCC OnLine Mad 33905](#)
- P. Sekar v. G. Sathiyaseelan*, (**R. Subbiah** and P.D. Audikesavalu, JJ.), [2018 SCC OnLine Mad 13970](#)
- P. Vijayan v. Adjudicating Authority*, (**M. Sathyanarayanan**, J.), [2015 SCC OnLine Mad 14349](#)
- R. Anbuselvi v. P.S. Sekar*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37947](#)
- R. Dhanalakshmi v. M. Srvakannan*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37954](#)

- Ramu Thai v. Nagasawmy*, (J. Nisha Banu, J.), [2018 SCC OnLine Mad 13963](#)
- Registrar (Judicial) v. Principal Secretary*, (S. Nagamuthu and M.V. Muralidaran, JJ.), [2016 SCC OnLine Mad 33914](#)
- Reliance General Insurance Co. Ltd. v. D. Jothi*, (**R. Subbiah** and P.D. Audikesavalu, JJ.), [2018 SCC OnLine Mad 13969](#)
- Reliance General Insurance Co. Ltd. v. Vijayalakshmi*, (**N. Kirubakaran** and Krishnan Ramasamy, JJ.), [2018 SCC OnLine Mad 13940](#)
- Royal Sundaram Alliance Insurance Co. Ltd. v. Maheswari*, (**N. Kirubakaran** and Krishnan Ramasamy, JJ.), [2018 SCC OnLine Mad 13959](#)
- Royal Sundaram Alliance Insurance Co. Ltd. v. Tmt. Vennila*, (**S. Manikumar** and M. Venugopal, JJ.), [2015 SCC OnLine Mad 14338](#)
- S. Surumbayee v. P. Ravichandran*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37943](#)
- Salem v. K. Rathinam*, (**C.S. Karnan**, J.), [2010 SCC OnLine Mad 6564](#)
- Sarasu v. B. Varadharaj*, (S. Vaidyanathan, J.), [2016 SCC OnLine Mad 33908](#)
- Sathiyakala v. C. Kulandaisamy*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37959](#)
- Sheikk Dawood v. Jagubar Ali*, (V.M. Velumani, J.), [2015 SCC OnLine Mad 14328](#)
- State Express Transport Corpn. Ltd. v. K. Savithiri*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37949](#)
- STC v. Jeyaraj*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37946](#)
- T.N. State Express Transport Corpn. v. Amutha*, (G.R. Swaminathan, J.), [2017 SCC OnLine Mad 37938](#)
- T.N. STC v. K. Amirtha Valli*, (P. Devadass, J.), [2015 SCC OnLine Mad 14325](#)
- T.N. STC v. Kannagidevi*, (**S. Manikumar** and M. Venugopal, JJ.), [2015 SCC OnLine Mad 14334](#)
- T.N. STC v. Mahendran*, (Dr. S. Vimala, J.), [2017 SCC OnLine Mad 37960](#)
- T.N. STC v. Natarajan*, (S. Vaidyanathan, J.), [2016 SCC OnLine Mad 33911](#)
- T.N. STC v. Porkai Pandian*, (**M. Sathyanarayanan** and G. Chokalingam, JJ.), [2015 SCC OnLine Mad 14337](#)
- T.N. STC v. Sardar Sheik*, (J. Nisha Banu, J.), [2017 SCC OnLine Mad 37950](#)
- T.N. STC v. Thangarasu*, (**V. Ramasubramanian** and T. Mathivanan, JJ.), [2015 SCC OnLine Mad 14336](#)
- Tamilnadu State Express Transport Corpn. v. A. Dheelipan Chakkaravarthy*, (**R. Subbiah** and P.D. Audikesavalu, JJ.), [2018 SCC OnLine Mad 13968](#)
- Tmt. Benedicta v. Tmt. Philomena*, (N. Kirubakaran, J.), [2015 SCC OnLine Mad 14329](#)
- Tmt. S. Thangamani v. K.C. Shanmugham*, (N. Seshasayee, J.), [2018 SCC OnLine Mad 13942](#)
- Tmt. Selvam v. P. Senthil Kumar*, (K.K. Sasidharan and **R. Subramanian**, JJ.), [2018 SCC OnLine Mad 13961](#)
- United India Insurance Co. Ltd. v. Mahendran*, (**V. Venugopal**, J.), [2008 SCC OnLine Mad 1520](#)
- United India Insurance Co. Ltd. v. Palanisamy*, (G.R. Swaminathan, J.), [2017 SCC OnLine Mad 37958](#)
- V. Anitto v. New India Assurance Co. Ltd.*, (A.M. Basheer Ahamed, J.), [2018 SCC OnLine Mad 13966](#)
- V. Parthiban v. Raja Mohamadu*, (S.M. Subramaniam, J.), [2016 SCC OnLine Mad 33906](#)
- V. Veeraiah v. V. Raman*, (J. Nisha Banu, J.), [2018 SCC OnLine Mad 13944](#)

Veerusamy v. Arunachalam, (V.M. Velumani, J.), [2018 SCC OnLine Mad 13952](#)

Venkatesh v. Dhinesh, (Abdul Quddhose, J.), [2018 SCC OnLine Mad 13962](#)

Manipur High Court

Seram Neken Singh v. State of Manipur, (Ahanthem Bimol Singh, J.), [2023 SCC OnLine Mani 306](#)

Meghalaya High Court

Damien Rongrin v. State of Meghalaya, (W. Diengdoh, J.), [2023 SCC OnLine Megh 636](#)

Ibringstar Mawlong v. State of Meghalaya, (W. Diengdoh, J.), [2023 SCC OnLine Megh 635](#)

Leadingstar Khongiawlor v. Union of India, (W. Diengdoh, J.), [2023 SCC OnLine Megh 634](#)

Lily Sitlhou v. State of Meghalaya, (W. Diengdoh, J.), [2023 SCC OnLine Megh 633](#)

Sunanda Das v. State of Meghalaya, (H.S. Thangkhiew, A.C.J.), [2023 SCC OnLine Megh 637](#)

Madhya Pradesh High Court

Aarti Arya v. State of M.P., (Rakesh Saksena, J.), [2007 SCC OnLine MP 930](#)

Ajay Rai v. State of M.P., (S.C. Sinho, J.), [2007 SCC OnLine MP 936](#)

Akash Singh Tomar v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2023 SCC OnLine MP 4764](#)

Alawaneelmani v. State of M.P., (Abhay M. Naik, J.), [2007 SCC OnLine MP 165](#)

Anandilal Chourasia v. State of M.P., (A.K. Patnaik, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 378](#)

Anitabai v. Atik Khan, (J.K. Maheshwari, J.), [2010 SCC OnLine MP 932](#)

Anjali v. Bhura, (Rohit Arya, J.), [2018 SCC OnLine MP 1904](#)

Anubha Munjare v. State Election Commission, (Dipak Misra and R.S. Jha, JJ.), [2007 SCC OnLine MP 903](#)

Arun Singh Yadav v. State of M.P., (A.K. Patnaik, C.J. and R.S. Jha, J.), [2007 SCC OnLine MP 933](#)

Arvind Kumar Chaturvedi v. State of M.P., (R.K. Gupta, J.), [2007 SCC OnLine MP 931](#)

Arvind Kumar Jain v. State of M.P., (A.K. Patnaik, C.J. and Dipak Misra and K.K. Lahoti, JJ.), [2007 SCC OnLine MP 264](#)

Arvind Pandey v. State of M.P., (Sheel Nagu and Devnarayan Mishra, JJ.), [2023 SCC OnLine MP 4760](#)

Ashok Kumar v. State of M.P., (A.K. Shrivastava and S.R. Waghmare, JJ.), [2006 SCC OnLine MP 873](#)

B.B. Verma v. State of M.P., (A.K. Patnaik, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 379](#)

Babloo v. State of M.P., (Arun Mishra and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 922](#)

Badi Bahu v. Rajkumar, (J.K. Maheshwari, J.), [2018 SCC OnLine MP 1907](#)

Bajesingh v. State of M.P., (Prakash Chandra Gupta, J.), [2023 SCC OnLine MP 4756](#)

Barkatullah University v. Victoria College of Education, (Shantanu Kemkar, J.), [2007 SCC OnLine MP 946](#)

Bhagwati Bai v. Bablu, (A.K. Patnaik, C.J. and A.K. Gohil and S. Samvatsar, JJ.), [2006 SCC OnLine MP 393](#)

- Bharat Singh Rajpoot v. State of M.P.*, (**Dipak Misra**, J.), [2006 SCC OnLine MP 457](#)
- Bhav Singh v. Savirani*, (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 412](#)
- Bhogilal Saran v. State of M.P.*, (**U.C. Maheshwari**, J.), [2006 SCC OnLine MP 874](#)
- Bhoneraja v. State of M.P.*, (Arun Mishra and **K.S. Chauhan**, JJ.), [2007 SCC OnLine MP 914](#)
- BSNL v. Ramesh Prasad*, (**S.L. Jain**, J.), [2007 SCC OnLine MP 942](#)
- C.M.E. v. Union of India*, (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 390](#)
- C.P. Jain v. Building & Other Construction Workers*, (**S.L. Jain**, J.), [2007 SCC OnLine MP 949](#)
- Cadbury India Ltd. v. Union of India*, (**A.K. Patnaik**, C.J. and Ajit Singh, J.), [2007 SCC OnLine MP 905](#)
- CCT v. Rewa Gases (P.) Ltd.*, (Abhay Gohil and Sanjay Yadav, JJ.), [2007 SCC OnLine MP 941](#)
- Central Hatcheries (P) Ltd. v. State of M.P.*, (**A.K. Shrivastava**, J.), [2007 SCC OnLine MP 14](#)
- Chandra Vallabh v. State of M.P.*, (**Shantanu Kemkar**, J.), [2006 SCC OnLine MP 382](#)
- Chhotelal v. State of M.P.*, (**S.S. Jha** and Sushma Shrivastava, JJ.), [2007 SCC OnLine MP 948](#)
- Choudhary Builders (P) Ltd. v. Union of India*, (**S.K. Seth**, J.), [2007 SCC OnLine MP 7](#)
- CIT v. Central India Gases (P) Ltd.*, (**Dipak Misra** and S.C. Sinho, JJ.), [2007 SCC OnLine MP 370](#)
- Devendra Kushwaha v. State of M.P.*, (**Sanjeev S Kalgaonkar**, J.), [2023 SCC OnLine MP 4763](#)
- Devi Singh v. Vikram Singh*, (**A.K. Patnaik**, C.J. and A.M. Sapre and S.K. Seth, JJ.), [2007 SCC OnLine MP 418](#)
- Dhanaram Golhanl v. State of M.P.*, (**Abhay M. Naik**, J.), [2006 SCC OnLine MP 430](#)
- Dharamveer Singh v. State of M.P.*, (**Prem Narayan Singh**, J.), [2023 SCC OnLine MP 4761](#)
- Dharmendra Singh v. State of M.P.*, (**Abhay M. Naik**, J.), [2007 SCC OnLine MP 943](#)
- Diamond Cement v. CST*, (**K.K. Lahoti** and A.K. Shrivastava, JJ.), [2006 SCC OnLine MP 887](#)
- Dilips Gupte v. Central Bank of India*, (**R.K. Gupta**, J.), [2006 SCC OnLine MP 885](#)
- Econ Antri Ltd. v. CIT*, (**Abhay Gohil** and P.K. Jaiswal, JJ.), [2006 SCC OnLine MP 877](#)
- Fareed Baig v. State of M.P.*, (**Rakesh Saksena**, J.), [2007 SCC OnLine MP 928](#)
- Five Star Developers (P) Ltd. v. State of M.P.*, (**A.K. Patnaik**, C.J. and R.S. Jha, J.), [2007 SCC OnLine MP 939](#)
- Garvesh v. State of M.P.*, (S.K. Kulshrestha and S.K. Seth, JJ.), [2006 SCC OnLine MP 432](#)
- Geeta Uikey v. M.P. State Election Commission*, (**Dipak Misra**, J.), [2006 SCC OnLine MP 884](#)
- Ghai Construction Co. v. Commr.*, (**Abhay M. Naik**, J.), [2006 SCC OnLine MP 458](#)
- Ghulam Moinuddin v. State of M.P.*, (**Dipak Misra**, J.), [2006 SCC OnLine MP 407](#)
- Gional Medical Research Centre v. Gokaran*, (Arun Mishra and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 913](#)
- Gopaldas v. State of M.P.*, (**R.C. Mishra**, J.), [2007 SCC OnLine MP 947](#)
- Goverdhan Gurjar v. State of M.P.*, (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 380](#)
- Goverdhandas v. Gopibai*, (**U.C. Maheshwari**, J.), [2007 SCC OnLine MP 344](#)
- Hakim v. State of M.P.*, (**Anand Pathak**, J.), [2023 SCC OnLine MP 4765](#)
- Harbhajan Kaur v. State of M.P.*, (**Dipak Misra** and R.S. Jha, JJ.), [2007 SCC OnLine MP 901](#)

- Hardeep Singh v. State of M.P.*, (**Abhay M. Naik**, J.), [2006 SCC OnLine MP 434](#)
- Hari Siddhi Construction Co. v. Raghunandan*, (**Deepak Verma** and S.C. Sinho, JJ.), [2007 SCC OnLine MP 908](#)
- Hirakumari v. State of M.P.*, (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 356](#)
- I.J. Diwan v. State of M.P.*, (**Rakesh Saksena**, J.), [2007 SCC OnLine MP 917](#)
- Imratlal v. Vishnu Prasad*, (**Arun Mishra**, J.), [2006 SCC OnLine MP 418](#)
- Indermal v. Shambhulal*, (**W.A. Shah**, J.), [2006 SCC OnLine MP 398](#)
- Indian Council of Medical Research v. S.C. Dixit*, (**A.K. Patnaik**, S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 404](#)
- Irfan v. State of M.P.*, (**Prem Narayan Singh**, J.), [2023 SCC OnLine MP 4757](#)
- J.P. Shande v. Union of India*, (**Dipak Misra** and S.C. Sinho, JJ.), [2007 SCC OnLine MP 944](#)
- Jagdish v. Naresh Soni*, (S. Samvatsar and **Sanjay Yadav**, JJ.), [2007 SCC OnLine MP 156](#)
- Jaidev Siddha v. Jaiprakash Siddha*, (A.K. Patnaik, C.J. and **Dipak Misra** and **K.K. Lahoti**, JJ.), [2007 SCC OnLine MP 289](#)
- Jaiprakash Sharma v. State of M.P.*, (**S.C. Vyas**, J.), [2006 SCC OnLine MP 882](#)
- Jamnabai Kushwaha v. Mammu Khan*, (Vivek Rusia, J.), [2018 SCC OnLine MP 1903](#)
- Jham Singh v. State of M.P.*, (Ajit Singh and **Rakesh Saksena**, JJ.), [2007 SCC OnLine MP 925](#)
- Jugal Rathore v. Jagdish Rathore*, (**S.C. Vyas**, J.), [2007 SCC OnLine MP 918](#)
- K. Sinha v. State of M.P.*, (**R.K. Gupta**, J.), [2006 SCC OnLine MP 886](#)
- Kallu Singh v. State of M.P.*, (**Arun Mishra** and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 915](#)
- Kamal Kumar Jain v. Babilata Jain*, (**S. Samvatsar**, J.), [2006 SCC OnLine MP 449](#)
- Kamal Singh v. State*, (Deepak Verma and **Rakesh Saksena**, JJ.), [2007 SCC OnLine MP 937](#)
- Kamla Patel v. State of M.P.*, (**Arun Mishra**, J.), [2003 SCC OnLine MP 37](#)
- Kandaria Constructions Co. v. State of M.P.*, (**Abhay M. Naik**, J.), [2007 SCC OnLine MP 945](#)
- Kanhaiya Lal v. State*, (Ajit Singh and **Rakesh Saksena**, JJ.), [2007 SCC OnLine MP 927](#)
- Kankar Munjare v. Gaurishanker*, (**Shantanu Kemkar**, J.), [2007 SCC OnLine MP 386](#)
- Kapori Devi v. Bidharam Koli*, (A.K. Patnaik, C.J. and **P.K. Jaiswal**, J.), [2006 SCC OnLine MP 394](#)
- Kedarnath Sharma v. Union of India*, (**Rajendra Menon**, J.), [2007 SCC OnLine MP 921](#)
- Ku. Akanksha Rajput v. State of M.P.*, (**A.K. Patnaik**, C.J. and Ajit Singh, J.), [2007 SCC OnLine MP 902](#)
- Kumari Madhu Sikarwar v. Firoz Khan*, (**N.K. Mody**, J.), [2010 SCC OnLine MP 933](#)
- Kumari Varsha v. State of M.P.*, (**Subodh Abhyankar**, J.), [2023 SCC OnLine MP 4768](#)
- Lakhan Singh v. State of M.P.*, (**R.C. Mishra**, J.), [2006 SCC OnLine MP 881](#)
- Lata Patle v. Kamlesh*, (R.S. Garg and R.S. Jha, JJ.), [2007 SCC OnLine MP 366](#)
- Latora v. State of M.P.*, (**Arun Mishra** and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 923](#)
- Lilli v. State*, (**Ajit Singh** and Rakesh Saksena, JJ.), [2007 SCC OnLine MP 926](#)
- M.P. Fruit Product v. M.P. State Agro Industries Development Corpn. Ltd.*, (**Arun Mishra** and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 355](#)
- M.P. State Civil Supplies Corpn. Ltd. v. Marain Agarwal*, (**U.C. Maheshwari**, J.), [2007 SCC OnLine MP 428](#)

- M.P. State Coop. Dairy Federation v. Madan Lal Chourasia*, (A.K. Patnaik, C.J. and S.K. Kulshrestha, A.M. Sapre, K.K. Lahoti and S.S. Kemkar, JJ.), [2007 SCC OnLine MP 169](#)
- Mahendra Goyanka v. State of M.P.*, (Abhay M. Naik, J.), [2007 SCC OnLine MP 320](#)
- Mamta Shah v. State of M.P.*, (A.K. Patnaik, C.J. and Ajit Singh, J.), [2007 SCC OnLine MP 260](#)
- Manohar v. State of M.P.*, (A.K. Saxena, J.), [2007 SCC OnLine MP 950](#)
- Manoj Kumar v. Board of Revenue*, (A.K. Patnaik, C.J. and Dipak Misra, Abhay Gohil, S. Samvatsar and S.K. Gangele, JJ.), [2007 SCC OnLine MP 437](#)
- Manoj Modi v. State of M.P.*, (A.K. Patnaik, C.J. and Ajit Singh, J.), [2007 SCC OnLine MP 319](#)
- Medical Council of India v. Nitin Mantri*, (Dipak Misra and S.R. Waghmare, JJ.), [2007 SCC OnLine MP 900](#)
- Mithu Lal Soni v. Ram Lal Soni*, (Abhay M. Naik, J.), [2006 SCC OnLine MP 431](#)
- Mitthulal Jain v. State of M.P.*, (A.K. Patnaik, C.J. and Ajit Singh, J.), [2007 SCC OnLine MP 910](#)
- Mohd. Farooq v. Municipal Corpn.*, (A.K. Patnaik, C.J. and Ajit Singh, J.), [2007 SCC OnLine MP 263](#)
- Mukul Gupta v. State of M.P.*, (Anand Pathak, J.), [2023 SCC OnLine MP 4759](#)
- Municipal Corpn. v. Arvind Jain*, (A.K. Patnaik, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 358](#)
- Murlidhar Pinjani v. Sheela Tandon*, (Arun Mishra, J.), [2007 SCC OnLine MP 57](#)
- Nagrik Upbhokta Margdarshak Manch v. State of M.P.*, (A.K. Patnaik, C.J. and R.S. Jha, J.), [2007 SCC OnLine MP 938](#)
- Nand Kishore Choudaha v. Union of India*, (K.K. Lahoti, J.), [2007 SCC OnLine MP 904](#)
- Narayan Singh v. Surat Singh*, (Arun Mishra, J.), [2007 SCC OnLine MP 932](#)
- Narendra Chauksey v. State of M.P.*, (Deepak Verma and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 912](#)
- National Indian Rubber Works Ltd. v. ESI Corpn.*, (A.K. Shrivastava, J.), [2007 SCC OnLine MP 124](#)
- National Insurance Co. Ltd. v. Nisha*, (Anand Pathak, J.), [2017 SCC OnLine MP 2367](#)
- National Insurance Co. Ltd. v. Shrikant*, (A.K. Patnaik, C.J. and Deepak Verma, S.K. Kulshrestha, S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 111](#)
- New India Assurance Co. Ltd. v. Mithilesh Mishra*, (Nandita Dubey and Jitin Kumar Chourasia, JJ.), [2018 SCC OnLine MP 1902](#)
- New India Assurance Co. Ltd. v. Punam Chandra Keshwarwani*, (Hirdesh, J.), [2023 SCC OnLine MP 4758](#)
- New India Assurance Co. Ltd. v. Ramvilas Vijay Vargiya*, (K.K. Lahoti, J.), [2006 SCC OnLine MP 875](#)
- Oriental Insurance Co. Ltd. v. Rajobai*, (J.K. Maheshwari, J.), [2018 SCC OnLine MP 1906](#)
- Oriental Insurance Co. v. Annu*, (Shanu Raikwar, J.), [2018 SCC OnLine MP 1901](#)
- Pankaj Dixit v. Statu of M.P.*, (A.K. Patnaik, C.J. and K.K. Lahoti, J.), [2007 SCC OnLine MP 952](#)
- Paramjeet Kaurbamba v. Jasbirkaur Wadhwa*, (S.S. Jha and S.A. Naqvi, JJ.), [2007 SCC OnLine MP 907](#)
- Parasnath Singh v. G.C. Kewalremani*, (A.K. Patnaik, C.J. and A.K. Shrivastava, J.), [2007 SCC OnLine MP 920](#)
- Prem Bai v. Sindhi Sahiti Motor Transport Co.*, (Arun Mishra, J.), [2006 SCC OnLine MP 878](#)

- Prof. A.D.N. Bajpai v. State of M.P.*, (**Abhay M. Naik**, J.), [2007 SCC OnLine MP 354](#)
- Punjab & Sind Bank v. Gurmit Singh*, (**A.K. Patnaik**, C.J. and R.S. Jha, J.), [2007 SCC OnLine MP 899](#)
- Raikubai v. Balwant*, (Rohit Arya, J.), [2018 SCC OnLine MP 1905](#)
- Raja v. Ajay*, (**S.K. Kulshrestha** and S.K. Seth, JJ.), [2006 SCC OnLine MP 419](#)
- Rajeevdalela v. State of M.P.*, (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 363](#)
- Rajendra Singh v. State of M.P.*, (**A.K. Patnaik**, C.J. and K.K. Lahoti, J.), [2007 SCC OnLine MP 951](#)
- Rajesh Kumar v. Rakesh Kumar*, (**K.S. Chauhan**, J.), [2007 SCC OnLine MP 334](#)
- Rajesh Sharma v. State of M.P.*, (**K.K. Lahoti**, J.), [2006 SCC OnLine MP 380](#)
- Rajkumar Verma v. Board of Revenue*, (**K.K. Lahoti**, J.), [2007 SCC OnLine MP 911](#)
- Rakesh Rai v. State*, (**Rakesh Saxena**, J.), [2007 SCC OnLine MP 929](#)
- Ram Chandra Dixit v. Arvind Kumar Jain*, (**Arun Mishra**, J.), [2007 SCC OnLine MP 419](#)
- Ramavatar v. State of M.P.*, (**B.M. Gupta**, J.), [2007 SCC OnLine MP 116](#)
- Ramdayal v. Hari Singh*, (**Arun Mishra**, J.), [2007 SCC OnLine MP 955](#)
- Reeta Sonkar v. State of M.P.*, (**Arun Mishra** and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 906](#)
- Registrar v. M.C. Modi & Co.*, (**K.K. Lahoti**, J.), [2007 SCC OnLine MP 935](#)
- Runna Bai v. Shivram Kushwaha*, (**Arun Mishra**, J.), [2006 SCC OnLine MP 879](#)
- Sabir Khan v. Jaheda Bi*, (**S.C. Vyas**, J.), [2006 SCC OnLine MP 883](#)
- Santosh Kumar Singh v. State of M.P.*, (**Abhay M. Naik**, J.), [2007 SCC OnLine MP 423](#)
- Santosh v. State*, (R.S. Garg and R.S. Jha, JJ.), [2007 SCC OnLine MP 919](#)
- Sarojini Mahule v. Kailash Chandra Vishwakarma*, (**A.K. Shrivastava**, J.), [2007 SCC OnLine MP 317](#)
- Satyapalanand v. High Court of M.P.*, (**Deepak Verma** and S.C. Sinho, JJ.), [2007 SCC OnLine MP 954](#)
- SBI v. Mukesh Rawat*, (**Abhay M. Naik**, J.), [2006 SCC OnLine MP 423](#)
- Seema v. M.P. SRTC*, (**S.K. Seth**, J.), [2006 SCC OnLine MP 872](#)
- Shadab Grih Nirman Sahkari Sanstha Maryadit v. Parita Grih Nirman Sahkari Samiti Maryadit*, (**Arun Mishra** and K.S. Chauhan, JJ.), [2006 SCC OnLine MP 220](#)
- Shailendra Kumar Patne v. State of M.P.*, (**A.K. Patnaik**, C.J. and S.L. Jain, J.), [2007 SCC OnLine MP 221](#)
- Shankaranarayana Construction Co. v. State of M.P.*, (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 413](#)
- Shashibai v. Revabai Agrawal*, (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 406](#)
- Shiv Singh v. State of M.P.*, (**Sanjeev S Kalgaonkar**, J.), [2023 SCC OnLine MP 4762](#)
- Shrinath v. Trilokinath*, (**K.S. Chauhan**, J.), [2007 SCC OnLine MP 916](#)
- State of M.P. v. Chandra Shekhar Azad Shiksha Prasad Samiti*, (**A.K. Patnaik**, C.J. and S. Samvatsar and Ajit Singh, JJ.), [2007 SCC OnLine MP 436](#)
- State of M.P. v. Kastwar Construction Co.*, (**Arun Mishra**, J.), [2006 SCC OnLine MP 880](#)
- State of M.P. v. Mukhtyar Malik*, (**S.S. Jha** and Sushma Shrivastava, JJ.), [2007 SCC OnLine MP 940](#)

State of M.P. v. Rajesh Sisodiya, (**Subodh Abhyankar**, J.), [2023 SCC OnLine MP 4766](#)
State of M.P. v. Shekhar Constructions, (A.K. Patnaik, C.J. and **Dipak Misra**, Abhay Gohil, S. Samvatsar and Rajendra Menon, JJ.), [2007 SCC OnLine MP 435](#)
Sudha Malviya v. State of M.P., (S.S. Jha and S.C. Sinho, JJ.), [2007 SCC OnLine MP 953](#)
Sumit Jain v. State of M.P., (**A.K. Patnaik**, C.J. and Ajit Singh, J.), [2007 SCC OnLine MP 909](#)
Sunitalokhande v. New India Assurance Co. Ltd., (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 367](#)
Surjeet Singh Saloja v. State of M.P., (**A.K. Patnaik**, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 369](#)
Union of India v. P.D. Agrawal, (**Dipak Misra** and R.S. Jha, JJ.), [2006 SCC OnLine MP 876](#)
United India Insurance Co. v. Sandeep Kumar Gupta, (**Arun Mishra**, J.), [2007 SCC OnLine MP 105](#)
Ushabaghel v. United India Insurance Co. Ltd., (A.K. Patnaik, C.J. and S.S. Jha and A.M. Sapre, JJ.), [2007 SCC OnLine MP 362](#)
Veer Singh v. State of M.P., (A.K. Mishra and **S.A. Naqvi**, JJ.), [2007 SCC OnLine MP 924](#)
Vijay Kumar Dwivedi v. State of M.P., (**Subodh Abhyankar**, J.), [2023 SCC OnLine MP 4767](#)
Wahid Khan v. State of M.P., (**R.C. Mishra**, J.), [2007 SCC OnLine MP 934](#)
Y. Yohannan v. State of M.P., (**Dipak Misra** and S.R. Waghmare, JJ.), [2007 SCC OnLine MP 408](#)
Y.S. Bist v. SAIL, (**S.C. Vyas**, J.), [2006 SCC OnLine MP 379](#)
Zubeda v. Najma Afzal, (**Arun Mishra** and K.S. Chauhan, JJ.), [2007 SCC OnLine MP 322](#)

Orissa High Court

Aditya Bhanjan Sahoo v. State of Odisha, (**B.R. Sarangi**, J.), [2021 SCC OnLine Ori 2447](#)
Archana Nag v. Enforcement Directorate, (**G. Satapathy**, J.), [2023 SCC OnLine Ori 6518](#)
Bata Krishna Biswal v. Labour Court, (Arindam Sinha and Sibho Sankar Mishra, JJ.), [2023 SCC OnLine Ori 6525](#)
Bharat Chandra Mohanta v. Commr., (B.R. Sarangi, A.C.J. and Murahari Sri Raman, J.), [2023 SCC OnLine Ori 6532](#)
Big Build Infrastructure & Co. v. State of Odisha, (B.R. Sarangi, A.C.J. and Murahari Sri Raman, J.), [2023 SCC OnLine Ori 6520](#)
Debarchan Mahanandia v. State of Orissa, (D.H. Waghela, C.J. and **Biswanath Rath**, J.), [2015 SCC OnLine Ori 707](#)
Karunakar Das v. State of Odisha, (**Biraja Prasanna Satapathy**, J.), [2023 SCC OnLine Ori 6530](#)
Kothari Biswajit Mekap v. State of Odisha, (**Murahari Sri Raman**, J.), [2023 SCC OnLine Ori 6534](#)
Laxmipriya Panda v. State of Orissa, (**Biraja Prasanna Satapathy**, J.), [2023 SCC OnLine Ori 6521](#)
Madhusudan Bhadra v. State of Odisha, (**Biraja Prasanna Satapathy**, J.), [2023 SCC OnLine Ori 6522](#)
Manjulata Tripathy v. Ashok Kumar Satpathy, (**Krushna Ram Mohapatra**, J.), [2023 SCC OnLine Ori 6519](#)
National Insurance Co. Ltd. v. Mallika Rana, (**M.M. Das**, J.), [2010 SCC OnLine Ori 631](#)
Pinku Jena v. State of Odisha, (**A.K. Mohapatra**, J.), [2023 SCC OnLine Ori 6527](#)

Prava Ranjan Mishra v. State Tax Officer, (B.R. Sarangi, A.C.J. and Murahari Sri Raman, J.), [2023 SCC OnLine Ori 6524](#)

Rabindra Nath Gantayat v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 6531](#)

Sk. Jamal Mahammed v. State of Odisha, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 6529](#)

Southco Meter Readers' Sangha v. Tata Power Southern Odisha Distribution Ltd., (Arindam Sinha and Sibho Sankar Mishra, JJ.), [2023 SCC OnLine Ori 6528](#)

Sreepati Ranjan Dash v. State of Odisha, (B.R. Sarangi, J.), [2021 SCC OnLine Ori 2446](#)

Srikanta Kumar Dash v. State of Odisha, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 6523](#)

Union of India v. Gour Chand Dutta, (B.R. Sarangi, A.C.J. and Murahari Sri Raman, J.), [2023 SCC OnLine Ori 6526](#)

Young India v. State of Odisha, (K.R. Mohapatra, J.), [2023 SCC OnLine Ori 6533](#)

Patna High Court

Aashish Mishra v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5524](#)

Ajay Sahni v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5516](#)

Alok Kumar v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 5473](#)

Anand Kumar v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5543](#)

Arun Kumar Sinha v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 5471](#)

Arvind Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5515](#)

Awadesh Rai v. Kishun Rai, (Mungeshwar Sahoo, J.), [2010 SCC OnLine Pat 2671](#)

Bhubneshwar Sah v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5523](#)

Bimal Bihari Sharan v. State of Bihar, (Jitendra Kumar, J.), [2023 SCC OnLine Pat 5488](#)

Birendra Kumar v. State of Bihar, (Prabhat Kumar Singh, J.), [2023 SCC OnLine Pat 5486](#)

Bishwanath Singh v. State of Bihar, (Rajeev Ranjan Prasad, J.), [2023 SCC OnLine Pat 5482](#)

Biswajit Mondal v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5538](#)

Chandan Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5528](#)

Devendra Kumar v. State of Bihar, (Harish Kumar, J.), [2023 SCC OnLine Pat 5547](#)

Dhananjay Tiwari v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5519](#)

Dheeraj Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5500](#)

Dinesh Kumar v. State of Bihar, (Sunil Kumar Panwar, J.), [2023 SCC OnLine Pat 5505](#)

Durganand Paswan v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5517](#)

Gauri Shankar Tiwary v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 5480](#)

Gopal Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5496](#)

Guddu Sahni v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5497](#)

Gulam Jilani v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5509](#)

Harshbardhan Anand v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5532](#)

Imran Ansari v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5545](#)

Jitendra Ram v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 5472](#)

Kaushal Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5502](#)

Lakhan Mandal v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5525](#)

Lakshmi Roy v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5539](#)
Lalita Kunwar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5522](#)
Madhu Kumari v. State of Bihar, (Prabhat Kumar Singh, J.), [2023 SCC OnLine Pat 5487](#)
Manish Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5492](#)
Manish Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5498](#)
Manish Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5504](#)
Manjan Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5529](#)
Mithilesh Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5493](#)
Mithilesh Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5501](#)
Mithlesh Kumar v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5544](#)
Moni Kumari v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5485](#)
Munmun Kumar v. State of Bihar, (Sunil Kumar Panwar, J.), [2023 SCC OnLine Pat 5508](#)
Pappu Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5534](#)
Parmeshwar Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5510](#)
Pinkee Kumari v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 5476](#)
Pintu Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5530](#)
Prahlad Mandal v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5494](#)
Pramod Kumar Mishra v. State of Bihar, (Harish Kumar, J.), [2023 SCC OnLine Pat 5546](#)
Prasant Kumar Mishra v. Archana Kumari, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5541](#)
Prince Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5527](#)
Rahul Poddar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5526](#)
Raja Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5537](#)
Rajiv Ranjan v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5511](#)
Rajvardhan Sharma v. State of Bihar, (Sunil Kumar Panwar, J.), [2023 SCC OnLine Pat 5503](#)
Rakesh Kumar v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5542](#)
Ram Babu Rai v. State of Bihar, (Sunil Kumar Panwar, J.), [2023 SCC OnLine Pat 5506](#)
Ram Ekbal Prasad v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 5474](#)
Ram Pravesh Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5533](#)
Ratnesh Chandra Ratnakar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5507](#)
Ravi Kumar v. State of Bihar, (Prabhat Kumar Singh, J.), [2023 SCC OnLine Pat 5489](#)
Rina Devi v. Reliance General Insurance Co. Ltd., (Aditya Kumar Trivedi, J.), [2012 SCC OnLine Pat 1748](#)
Rishikesh Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5518](#)
Sanjay Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5535](#)
Satyendra Kumar Shrivastava v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 5540](#)
Shitanshu Kumar v. State of Bihar, (Prabhat Kumar Singh, J.), [2023 SCC OnLine Pat 5491](#)
Shiva Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 5512](#)
Shyam Mahto v. State of Bihar, (Madhuresh Prasad, J.), [2023 SCC OnLine Pat 5477](#)
Smriti Kumari v. State of Bihar, (Madhuresh Prasad, J.), [2023 SCC OnLine Pat 5479](#)

Sonika Devi v. State of Bihar, (**Satyavrat Verma**, J.), [2023 SCC OnLine Pat 5484](#)
State of Bihar v. Shyam Narayan Kapar, (**Rajiv Roy**, J.), [2023 SCC OnLine Pat 5475](#)
Sudeshwar Sah v. State of Bihar, (**Anil Kumar Sinha**, J.), [2023 SCC OnLine Pat 5481](#)
Sunita Singh v. State of Bihar, (**Anil Kumar Sinha**, J.), [2023 SCC OnLine Pat 5478](#)
Sunny Kumar v. State of Bihar, (**Rajesh Kumar Verma**, J.), [2023 SCC OnLine Pat 5531](#)
Sunny Kumar v. State of Bihar, (**Rajesh Kumar Verma**, J.), [2023 SCC OnLine Pat 5536](#)
Surendra Yadav v. State of Bihar, (**Rajesh Kumar Verma**, J.), [2023 SCC OnLine Pat 5513](#)
Suresh Yadav v. State of Bihar, (**Prabhat Kumar Singh**, J.), [2023 SCC OnLine Pat 5499](#)
Swastika v. State of Bihar, (**Rajiv Roy**, J.), [2023 SCC OnLine Pat 5483](#)
Titu Kumar v. State of Bihar, (**Rajesh Kumar Verma**, J.), [2023 SCC OnLine Pat 5521](#)
Tuntun Kumar v. State of Bihar, (**Rajesh Kumar Verma**, J.), [2023 SCC OnLine Pat 5495](#)
United India Insurance Co. Ltd. v. Shanti Prasad, (**Gopal Prasad**, J.), [2012 SCC OnLine Pat 1749](#)
Vikash Kumar v. State of Bihar, (**Rajesh Kumar Verma**, J.), [2023 SCC OnLine Pat 5520](#)
Vinod Prasad Kushwaha v. State of Bihar, (**Rajesh Kumar Verma**, J.), [2023 SCC OnLine Pat 5514](#)
Yogendra Prasad v. State of Bihar, (**Prabhat Kumar Singh**, J.), [2023 SCC OnLine Pat 5490](#)

Punjab and Haryana High Court

A.T. Kearney Consulting (India) (P) Ltd. v. CIT, (**Ritu Bahri** and **Alok Jain**, JJ.), [2023 SCC OnLine P&H 3318](#)
Aarti v. State of Haryana, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3254](#)
Abbott Healthcare (P) Ltd. v. Presiding Officer, (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 3215](#)
Ajay Kumar v. Union of India, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3296](#)
Ajay Sinha v. State of Haryana, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3178](#)
Akanksha Gupta v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3227](#)
Amarjit Gandhi v. Union of India, (**Sureshwar Thakur** and **Kuldeep Tiwari**, JJ.), [2023 SCC OnLine P&H 3168](#)
Amit Kumar v. Post Graduate Institute of Medical Education & Research, (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 3221](#)
Amolak Singh v. State of Punjab, (**Gurvinder Singh Gill**, J.), [2023 SCC OnLine P&H 3286](#)
Amrinder Singh v. Union of India, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3239](#)
Anil Suri v. State of Haryana, (**Sureshwar Thakur** and **Kuldeep Tiwari**, JJ.), [2023 SCC OnLine P&H 3164](#)
Anju Mann v. State of Haryana, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3241](#)
Ankit Gupta v. State of Haryana, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3165](#)
Ashwani Kumar v. Central Govt. Industrial Tribunal-Cum-Labour Court-1, (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 3209](#)
Astin Excavation & Mining (P) Ltd. v. State of Punjab, (**Sureshwar Thakur** and **Kuldeep Tiwari**, JJ.), [2023 SCC OnLine P&H 3170](#)
Avtar Singh v. Central Govt. Industrial Tribunal-Cum-Labour Court-1, (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 3316](#)
Avtar Singh v. State of Punjab, (**Deepak Manchanda**, J.), [2023 SCC OnLine P&H 3287](#)

- Baba Markandeya Rice Mill v. State of Haryana*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3196](#)
- Babli v. Uttri Haryana Bijli Vitran Nigam*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3265](#)
- Bachni Devi v. State of Punjab*, (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 3314](#)
- Bachu Singh v. Industrial Tribunal & Labour Court*, (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 3213](#)
- Baldev Kumar v. State of Punjab*, (**Sureshwar Thakur** and **Kuldeep Tiwari**, JJ.), [2023 SCC OnLine P&H 3271](#)
- Baljinder Singh v. State of Punjab*, (**Deepak Manchanda**, J.), [2023 SCC OnLine P&H 3277](#)
- Baljit Kaur v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3184](#)
- Baljit Kaur v. State of Punjab*, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3300](#)
- Balraj Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3255](#)
- Bhim Sain Rice Mills v. State of Punjab*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3194](#)
- Bulara Singh v. State of Punjab*, (**Gurvinder Singh Gill**, J.), [2023 SCC OnLine P&H 3292](#)
- Chak Sukkar Coop. L & C Society Ltd. v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3246](#)
- Dal Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3192](#)
- Deepti Garg v. State of Haryana*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3270](#)
- Ek Nath v. Pepsu RTC*, (**Deepak Manchanda**, J.), [2023 SCC OnLine P&H 3231](#)
- Gaurav Kataria v. Union of India*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3190](#)
- Gram Panchayat Village Akalgarh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3288](#)
- Gram Panchayat Village Ding v. State of Haryana*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3281](#)
- Gurjeet Singh v. State of Punjab*, (**Arun Palli** and **Vikram Aggarwal**, JJ.), [2023 SCC OnLine P&H 3198](#)
- Gurmeet Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3219](#)
- Gurmej Singh v. Financial Commr.*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3285](#)
- Gurpreet Singh v. State of Punjab*, (**Gurvinder Singh Gill**, J.), [2023 SCC OnLine P&H 3251](#)
- Gurshaan Singh Sidhu v. State of Punjab*, (**Gurvinder Singh Gill**, J.), [2023 SCC OnLine P&H 3266](#)
- Gurwinder Singh Dhillon v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3245](#)
- Gurwinder Singh v. State of Punjab*, (**Gurvinder Singh Gill**, J.), [2023 SCC OnLine P&H 3294](#)
- Harbans Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3278](#)
- Harcharan Singh v. Punjab & Sindh Bank*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3206](#)
- Hardev Singh & Co. v. State of Punjab*, (**Gurvinder Singh Gill**, J.), [2023 SCC OnLine P&H 3302](#)
- Haridev v. Naveen Singh*, (**Avneesh Jhingan**, J.), [2018 SCC OnLine P&H 8156](#)
- Inderjit Singh v. State Transport Commr.*, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3247](#)
- Indu Rao v. State of Haryana*, (**Tribhuvan Dahiya**, J.), [2023 SCC OnLine P&H 3162](#)
- Iqbal Singh v. Rural Development & Panchayat Department*, (**Sureshwar Thakur** and **Kuldeep Tiwari**, JJ.), [2023 SCC OnLine P&H 3264](#)
- Irfan Khan v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3177](#)

Jagbir Singh v. State of Haryana, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3319](#)
Jagdeep Singh v. Punjab National Bank, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3295](#)
Jagdish v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3205](#)
Jai Gopal Verma v. State of Haryana, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3243](#)
Jai Inder Singh v. Narula Album Enterprises, (**Harsh Bunker**, J.), [2023 SCC OnLine P&H 3225](#)
Jai Partap Singh v. Union of India, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3214](#)
Janta Land Promoters (P) Ltd. v. Punjab State Power Corpn. Ltd., (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3220](#)
Jasmer Singh v. Central Govt. Industrial Tribunal-Cum-Labour Court-1, (**Harsh Bunker**, J.), [2023 SCC OnLine P&H 3315](#)
Jaspal Kaur v. State of Punjab, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3299](#)
Jasvir Singh v. State of Punjab, (**Deepak Manchanda**, J.), [2023 SCC OnLine P&H 3273](#)
Jaswant Kaur v. Kiran Pal, (Hari Pal Verma, J.), [2018 SCC OnLine P&H 8157](#)
Jaswinder Kaur v. Harwinder Singh, (Avneesh Jhingan, J.), [2018 SCC OnLine P&H 8163](#)
Jatinderpal Singh v. State of Punjab, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3232](#)
Joga Singh v. Financial Commr., (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3203](#)
Kabal Singh v. State of Punjab, (**Raj Mohan Singh** and Harpreet Singh Brar, JJ.), [2023 SCC OnLine P&H 3240](#)
Kanwaljit Singh Ghuman v. State of Punjab, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3217](#)
Kaptan v. State of Haryana, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3166](#)
Karaj Singh v. Narula Album Enterprises, (**Harsh Bunker**, J.), [2023 SCC OnLine P&H 3226](#)
Karamjit Kaur v. State of Punjab, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3312](#)
Karan Pelayi v. State (UT of Chandigarh), (**Harsh Bunker**, J.), [2023 SCC OnLine P&H 3320](#)
Kasim v. Commr., (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3179](#)
Kavita Sandhu v. State of Punjab, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3303](#)
Khuswant Singh v. Surjeet, (Mahabir Singh Sindhu, J.), [2018 SCC OnLine P&H 8160](#)
Kiran Sihag Dagar v. Sub Division Magistrate-cum-Presiding Officer, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3237](#)
Krishan Kumar v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3189](#)
Krishan Pal v. State of Haryana, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3171](#)
Krishna Industries v. State of Punjab, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3193](#)
Krishna Kant Singh v. State of Punjab, (**G.S. Sandhwalia** and Vikram Aggarwal, JJ.), [2023 SCC OnLine P&H 3256](#)
Kulbir Singh v. State of Haryana, (**Tribhuvan Dahiya**, J.), [2023 SCC OnLine P&H 3282](#)
Kuldeep Singh Badwal v. State of Punjab, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3216](#)
Kuldeep Singh v. State of Punjab, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3269](#)
Kuljinder Singh v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3275](#)
Kulwinder Singh Sarpanch v. State of Punjab, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3191](#)
Kunal Jain v. Union of India, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3233](#)

- Kundu Tractors v. Piramal Capital & Housing Finance Ltd.*, (Lisa Gill and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 3261](#)
- Lachhman Singh v. RTA*, (Vikas Bahl, J.), [2023 SCC OnLine P&H 3304](#)
- Lakhvir Singh v. Mohinder Singh*, (Fateh Deep Singh, J.), [2018 SCC OnLine P&H 8166](#)
- Laxmi Saund v. Iliyas*, (Rekha Mittal, J.), [2018 SCC OnLine P&H 8161](#)
- Leela Ram v. Conservator of Forest*, (Harsh Bunger, J.), [2023 SCC OnLine P&H 3234](#)
- Lixil Window Systems (P) Ltd. v. State of Haryana*, (Ritu Bahri and Alok Jain, JJ.), [2023 SCC OnLine P&H 3229](#)
- Mahesh Chander Kalia v. Punjab Engineering College*, (Harsh Bunger, J.), [2023 SCC OnLine P&H 3222](#)
- Mahindra Devi v. Kuldeep Singh*, (Avneesh Jhingan, J.), [2018 SCC OnLine P&H 8155](#)
- Maman Chand Sharma v. Bar Council of Punjab & Haryana*, (Vinod S. Bhardwaj, J.), [2023 SCC OnLine P&H 3289](#)
- Mandeep Kumar v. State of Haryana*, (Tribhuvan Dahiya, J.), [2023 SCC OnLine P&H 3262](#)
- Manish Goel v. Securities & Exchange Board of India*, (Ritu Bahri, A.C.J. and Aman Chaudhary, J.), [2023 SCC OnLine P&H 3310](#)
- Manjit Singh v. State of Haryana*, (Harsimran Singh Sethi, J.), [2023 SCC OnLine P&H 3308](#)
- Manju Rani v. State of Haryana*, (Suvir Sehgal, J.), [2023 SCC OnLine P&H 3200](#)
- Manmohan Singh v. Sukhwinder Singh*, (Ramendra Jain, J.), [2018 SCC OnLine P&H 8158](#)
- Manoj v. State of Haryana*, (Rajesh Bhardwaj, J.), [2023 SCC OnLine P&H 3183](#)
- Meena v. Punjab & Haryana High Court*, (Vinod S. Bhardwaj, J.), [2023 SCC OnLine P&H 3297](#)
- Mohinder Pal v. State of Punjab*, (Sanjeev Prakash Sharma, J.), [2023 SCC OnLine P&H 3244](#)
- Nand Kishore v. Union of India*, (Jagmohan Bansal, J.), [2023 SCC OnLine P&H 3252](#)
- Narender Singh v. State of Haryana*, (Tribhuvan Dahiya, J.), [2023 SCC OnLine P&H 3272](#)
- Naresh Chander Ghildiyal v. State of Haryana*, (Tribhuvan Dahiya, J.), [2023 SCC OnLine P&H 3180](#)
- National Insurance Co. Ltd. v. K.K. Girdhar*, (Surinder Gupta, J.), [2018 SCC OnLine P&H 8165](#)
- National Insurance Co. Ltd. v. Sandeepo*, (Avneesh Jhingan, J.), [2018 SCC OnLine P&H 8162](#)
- National Insurance Co. Ltd. v. Suman*, (Harinder Singh Sidhu, J.), [2018 SCC OnLine P&H 8159](#)
- Navneet Ram v. State of Haryana*, (Harsimran Singh Sethi, J.), [2023 SCC OnLine P&H 3173](#)
- Nipun Jain v. State of Punjab*, (Gurvinder Singh Gill, J.), [2023 SCC OnLine P&H 3309](#)
- Nirmal Singh v. Municipal Corpn.*, (Harsh Bunger, J.), [2023 SCC OnLine P&H 3311](#)
- Nisha Sidhu v. State of Punjab*, (Vinod S. Bhardwaj, J.), [2023 SCC OnLine P&H 3212](#)
- Nitish Kumar v. Commr. (CGST)*, (Ritu Bahri and Alok Jain, JJ.), [2023 SCC OnLine P&H 3298](#)
- Oriental Insurance Co Ltd. v. Santosh*, (Rekha Mittal, J.), [2018 SCC OnLine P&H 8164](#)
- Parveen Garg v. Union of India*, (Jagmohan Bansal, J.), [2023 SCC OnLine P&H 3181](#)
- Parveen Kumar v. State of Haryana*, (Vikas Bahl, J.), [2023 SCC OnLine P&H 3238](#)
- Pawan Kumar v. State of Haryana*, (Sandeep Moudgil, J.), [2023 SCC OnLine P&H 3223](#)
- Poonam Bharti v. Punjab & Haryana High Court*, (Vikas Bahl, J.), [2023 SCC OnLine P&H 3249](#)
- Poonam v. State of Punjab*, (Deepak Manchanda, J.), [2023 SCC OnLine P&H 3230](#)

- Pritam Singh v. State of Punjab*, (**Sureshwar Thakur** and Kuldeep Tiwari, JJ.), [2023 SCC OnLine P&H 3169](#)
- Rahul Kumar v. Punjab School Education Board*, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3253](#)
- Rahul Sheoran v. State of Haryana*, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3250](#)
- Raj Kumar v. State of Punjab*, (**Deepak Manchanda**, J.), [2023 SCC OnLine P&H 3235](#)
- Raj Pal v. Union Bank of India*, (**Lisa Gill** and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 3202](#)
- Rajdeep Kaur Sarpanch v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3274](#)
- Raju v. Y.M.C.A. University of Science & Technology*, (**Harsh Bunger**, J.), [2023 SCC OnLine P&H 3210](#)
- Rakesh Kumar v. SBI*, (**Lisa Gill** and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 3313](#)
- Rakesh Kumar v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3167](#)
- Rakhi Joshi v. State of Punjab*, (**Deepak Sibal** and Sukhvinder Kaur, JJ.), [2023 SCC OnLine P&H 3176](#)
- Ramesh Kumar v. Union of India*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3197](#)
- Rameshwar Dass v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3242](#)
- Randhawa Enterprises v. ICICI Bank Ltd.*, (**Lisa Gill** and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 3259](#)
- Randhir Singh v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3267](#)
- Rashpal v. State of Punjab*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3199](#)
- Renu Sharma v. Municipal Corpn. Chandigarh*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3276](#)
- Resham Singh v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3305](#)
- Rikhi Construction Co. v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3293](#)
- Roshan Lal v. State of Punjab*, (**Gurvinder Singh Gill**, J.), [2023 SCC OnLine P&H 3283](#)
- Royal Rice Mills v. State of Punjab*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3185](#)
- S.S. Bains v. State of Punjab*, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3317](#)
- Sadhu Wala Co-Operative Labour & Construction Society Ltd. v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3284](#)
- Sanjeev Kumar Sharma v. Union of India*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3187](#)
- Santosh v. AU Small Finance Bank Ltd.*, (**Lisa Gill** and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 3172](#)
- Santosh v. Rakesh Kumar*, (Rekha Mittal, J.), [2018 SCC OnLine P&H 8168](#)
- Saroj Bala v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3163](#)
- Saroj Kumari v. Haryana Staff Selection Commission*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3248](#)
- Saroop Chand v. State of Haryana*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3182](#)
- Satoj Rice Mills v. State of Punjab*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3195](#)
- Satya Prakash v. Haryana Shahari Vikas Pradhikaran*, (**Arun Palli** and Vikram Aggarwal, JJ.), [2023 SCC OnLine P&H 3268](#)
- Satyawan v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3175](#)
- Seema Devi v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3257](#)

- Shashi Bhushan Bansal v. Life Insurance Co. of India*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3228](#)
- Sheela Devi v. Paramjit Singh*, (Ritu Bahri, J.), [2018 SCC OnLine P&H 8167](#)
- Shinda v. State of Haryana*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3204](#)
- Shree Shyam Rice & General Mills v. State of Punjab*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3186](#)
- Shri Ram General Insurance Co. Ltd. v. Paramjit Kaur*, (Rekha Mittal, J.), [2018 SCC OnLine P&H 8169](#)
- Sohan Lal Sharma v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3307](#)
- Sudesh Kumari v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3201](#)
- Suman Devi v. Union of India*, (**Lisa Gill** and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 3218](#)
- Suman Kumari v. State of Punjab*, (**Sanjeev Prakash Sharma**, J.), [2023 SCC OnLine P&H 3301](#)
- Suneeta Sharma v. Permanent Lok Adalat*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3207](#)
- Sunil v. State of Haryana*, (**Tribhuvan Dahiya**, J.), [2023 SCC OnLine P&H 3161](#)
- Sunita Devi v. State of Haryana*, (**Tribhuvan Dahiya**, J.), [2023 SCC OnLine P&H 3263](#)
- Sunrise House Keeping & Support Services (P) Ltd. v. Chandigarh Industrial & Tourism Development Corpn. Ltd.*, (**S.J. Vazifdar**, C.J. and Anupinder Singh Grewal, J.), [2017 SCC OnLine P&H 6554](#)
- Suresh Kumar Gaba v. Debts Recovery Tribunal-II*, (**Lisa Gill** and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 3279](#)
- Suresh Kumar Sood v. Union of India*, (**Jagmohan Bansal**, J.), [2023 SCC OnLine P&H 3211](#)
- Suresh v. Commr.-cum-Maintenance Tribunal*, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3260](#)
- Surinder Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3290](#)
- Tarlochan Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3291](#)
- Tej Singh v. State of Haryana*, (**Harsimran Singh Sethi**, J.), [2023 SCC OnLine P&H 3174](#)
- TRB International Ludhiana v. Commr. of Customs*, (**Ritu Bahri** and Manisha Batra, JJ.), [2023 SCC OnLine P&H 3306](#)
- True Zone Buildwell v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3224](#)
- United India Insurance Co. Ltd. v. Ranbir Kaur*, (Rekha Mittal, J.), [2018 SCC OnLine P&H 8170](#)
- Varun Kumar v. Punjab State Civil Supplies Corpn. Ltd.*, (**Deepak Manchanda**, J.), [2023 SCC OnLine P&H 3280](#)
- Vigilant Media (P) Ltd. v. Union of India*, (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 3258](#)
- Vijay Kumar Sarpanch v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2023 SCC OnLine P&H 3188](#)
- Vijay Singh v. State of Haryana*, (**Tribhuvan Dahiya**, J.), [2023 SCC OnLine P&H 3236](#)
- Y. Puran Kumar v. State of Haryana*, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 3208](#)

Rajasthan High Court

- Afreen Malik v. State of Rajasthan*, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3919](#)
- Ajay v. State of Rajasthan*, (**Sudesh Bansal**, J.), [2023 SCC OnLine Raj 3875](#)
- Anil v. State of Rajasthan*, (**Dinesh Mehta**, J.), [2023 SCC OnLine Raj 3915](#)
- Ashok Saxena v. Ratan Lal*, (**Sameer Jain**, J.), [2023 SCC OnLine Raj 3887](#)

Balram v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3902](#)
Bansidhar Sharma v. State of Rajasthan, (Manindra Mohan Shrivastava and Shubha Mehta, JJ.), [2023 SCC OnLine Raj 3876](#)
Chandani Vaishnav v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3917](#)
Deepu v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3912](#)
Firoj v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3903](#)
Garima Sharma v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3931](#)
Gaytri Gupta v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3921](#)
Gunjan Kumari v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3929](#)
Hansa v. State of Rajasthan, (**Manoj Kumar Garg**, J.), [2023 SCC OnLine Raj 3889](#)
Hari Shankar Sharma v. Raj. Pharmacy Council, (**Sameer Jain**, J.), [2023 SCC OnLine Raj 3883](#)
ICICI Lombard General Insurance Co. Ltd. v. Tanu Kanwar, (Dinesh Chandra Somani, J.), [2017 SCC OnLine Raj 4424](#)
Indra v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3916](#)
Ivy Ecoenergy India (P) Ltd. v. Jodhpur Vidyut Vitran Nigam Ltd., (Arun Bhansali and Ashutosh Kumar, JJ.), [2023 SCC OnLine Raj 3877](#)
Jagdish v. State of Rajasthan, (**Manoj Kumar Garg**, J.), [2023 SCC OnLine Raj 3891](#)
Jetha Ram v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3905](#)
Jyoti Bai v. Amarjeet Singh, (Sabina, J.), [2018 SCC OnLine Raj 3565](#)
Kamal Kumar Sharma v. Kistoor Chand, (Sabina, J.), [2018 SCC OnLine Raj 3567](#)
Kamlesh v. Rajkumar, (Sabina, J.), [2018 SCC OnLine Raj 3568](#)
Karan Singh v. State of Rajasthan, (**Mahendar Kumar Goyal**, J.), [2023 SCC OnLine Raj 3881](#)
Kareena Rao v. State of Rajasthan, (**Dinesh Mehta**, J.), [2023 SCC OnLine Raj 3922](#)
Keshanta Meena v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3924](#)
Man Singh v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3900](#)
Mangi Lal v. Dud Singh, (**Madan Gopal Vyas**, J.), [2023 SCC OnLine Raj 3879](#)
Manoj Kumar Gupta v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3893](#)
Mehardeen v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3897](#)
Menka v. State of Rajasthan, (**Ashutosh Kumar**, J.), [2023 SCC OnLine Raj 3932](#)
Mohd. Ammar Yasir v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3898](#)
Monu Kumari v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3927](#)
Narbada Devi v. Bhagat Ram, (Dinesh Chandra Somani, J.), [2017 SCC OnLine Raj 4425](#)
Nathu v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3899](#)
National Insurance Co. Ltd. v. Ghasi Ram, (**Mahesh Bhagwati**, J.), [2010 SCC OnLine Raj 4856](#)
Neha Sonkiya v. State of Rajasthan, (**Sameer Jain**, J.), [2023 SCC OnLine Raj 3884](#)
New India Assurance Co. Ltd. v. Neeraj Saini, (Sabina, J.), [2018 SCC OnLine Raj 3566](#)
New India Assurance Co. Ltd. v. Ramchandra, (**Narendra Singh Dhatta**, J.), [2023 SCC OnLine Raj 3880](#)
New India Assurance Co. Ltd. v. Seema Devi, (Veerendr Singh Siradhana, J.), [2017 SCC OnLine Raj 4426](#)

New India Assurnace Co. Ltd. v. Ram Chandra Bairwa, (Sabina, J.), [2018 SCC OnLine Raj 3561](#)
Nilam Yadav v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3925](#)
Om Prakash v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3910](#)
Prabhathi v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3920](#)
Prakash Kaur v. Board of Revenue for Rajasthan, (**Sameer Jain**, J.), [2023 SCC OnLine Raj 3886](#)
Prakash v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3909](#)
Puna v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3907](#)
Rajendra v. Amit Yadav, (**Sameer Jain**, J.), [2023 SCC OnLine Raj 3885](#)
Rajesh Kumar v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3918](#)
Rajkumar Meena v. Union of India, (Arun Bhansali and Ashutosh Kumar, JJ.), [2023 SCC OnLine Raj 3878](#)
Ramnivas v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3895](#)
Ratan Singh v. State of Rajasthan, (**Ganesh Ram Meena**, J.), [2023 SCC OnLine Raj 3888](#)
Ratni Bai v. Omprakash Meena, (Sabina, J.), [2018 SCC OnLine Raj 3563](#)
Rekha Sansi v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3901](#)
RIICO v. Phool Bai, (**Sameer Jain**, J.), [2023 SCC OnLine Raj 3933](#)
Rinku Choudhary v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3914](#)
Rishiraj v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3896](#)
Rukmani v. State of Rajasthan, (**Sudesh Bansal**, J.), [2023 SCC OnLine Raj 3904](#)
Sama Bano v. State of Rajasthan, (**Uma Shanker Vyas**, J.), [2023 SCC OnLine Raj 3894](#)
Saraswatee Dhurve v. State of Rajasthan, (**Dinesh Mehta**, J.), [2023 SCC OnLine Raj 3923](#)
Savita Devi v. Balvant Singh, (Sabina, J.), [2018 SCC OnLine Raj 3564](#)
Seema Osari v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3930](#)
Shaitan Singh v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3908](#)
Sohanlal Bagri Bagria v. State, (**Pushpendra Singh Bhati**, J.), [2023 SCC OnLine Raj 3882](#)
Sonu Gurjar v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3913](#)
Subhash Ola v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 3890](#)
Suit. Manju Devi v. Iffco Tokio Insurance Co. Ltd., (Sabina, J.), [2018 SCC OnLine Raj 3562](#)
Sukhpreet Singh v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 3906](#)
Vidhi Jangid v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3928](#)
Vikas Kumar v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3892](#)
Vikas Kumar v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3911](#)
Vishnaram v. State of Rajasthan, (**Anil Kumar Upman**, J.), [2023 SCC OnLine Raj 3926](#)

Sikkim High Court

Guru Singh Sabha v. State of Sikkim, (**Biswanath Somadder**, C.J. and Bhaskar Raj Pradhan, J.), [2023 SCC OnLine Sikk 109](#)
Sangay Bhutia v. Branch Manager, (**N.K. Jain**, C.J.), [2014 SCC OnLine Sikk 234](#)

Telangana High Court

Badam Balakrishna Hotel (P) Ltd. v. Mumtaz Yarud Dowla Wakf, (G. Sri Devi, J.), [2021 SCC OnLine TS 3665](#)

Uttaranchal High Court

Mohit Singhal v. State of Uttarakhand, (Ravindra Maithani, J.), [2022 SCC OnLine Utt 1842](#)

U.P. State RTC Ltd. v. Munesh, (B.C. Kandpal, J.), [2008 SCC OnLine Utt 144](#)

State Acts/Rules/Regulations etc.

[Bihar Secretariat Service Rules, 2010](#)

[Himachal Pradesh, Advocate General Office, Private Secretary \(Class-1, Gazetted\) \(Amendment\) Rules, 2021](#)

[Himachal Pradesh, Department of Personnel, Senior Assistant, Class-III \(Non-Gazetted, Ministerial Services\) Common Recruitment and Promotion \(Sixth amendment\) Rules, 2021](#)

[Himachal Pradesh, Transport Department, Motor Vehicle Inspector, Class-III \(Non-Gazetted\), Recruitment and Promotion Rules, 2021](#)

[Himachal Pradesh Co-operation Department, Deputy Registrar Co-operative Societies, Class-I \(Gazetted\) Recruitment and Promotion Rules, 2021](#)

Himachal Pradesh Notification

Himachal Pradesh Agriculture Department, [\[Noti. No. Agr.A-B\(15\)10/2021\]](#)

Himachal Pradesh Agriculture Department, [\[Noti. No. HMB-\(LC-Notifications\)/2021\(1\)\]](#)

Himachal Pradesh Co-Operation Department, [\[Noti. No. Coop-A\(3\)-1/2020\]](#)

Himachal Pradesh District Magistrate Office, [\[Noti. No. 4560-68/MA/2021\]](#)

Himachal Pradesh District Magistrate Office, [\[Noti. No. 4571/MA\]](#)

Himachal Pradesh District Magistrate Office, [\[Kameshwar v. General Public\]](#)

Himachal Pradesh Education Department, [\[Date Sheet 15-11-2021\]](#)

Himachal Pradesh Excise and Taxation Department, [\[Noti. No. EXN-F\(10\)-34/2021\]](#)

Himachal Pradesh Excise and Taxation Department, [\[Noti. No. EXN-F\(10\)-4/2021\(2\)\]](#)

Himachal Pradesh Excise and Taxation Department, [\[Noti. No. EXN-F\(10\)-4/2021\(3\)\]](#)

Himachal Pradesh Excise and Taxation Department, [\[Noti. No. EXN-F\(10\)-4/2021-Vol-I\(3\)\]](#)

Himachal Pradesh Excise and Taxation Department, [\[Noti. No. EXN-F\(10\)-80/2021\]](#)

Himachal Pradesh Finance Department, [\[Noti. No. Fin-2-C\(12\)-3/2021\(III\)\]](#)

Himachal Pradesh Finance Department, [\[Noti. No. Fin-2-C\(12\)-3/2021\(II\)\(2\)\]](#)

Himachal Pradesh Finance Department, [\[Noti. No. Fin-2-C\(12\)-3/2021\(IV\)\]](#)

Himachal Pradesh Finance Department, [\[Noti. No. Fin-2-C\(12\)-3/2021\(I\)\(1\)\]](#)

Himachal Pradesh Food Civil Supplies and Consumer Affairs Department, [\[Noti. No. Khadya\(Ni\)8-27/86-XIV-27236-280\]](#)

Himachal Pradesh Forests Department, [\[Noti. No. FFE-A\(A\)1-2/2016\]](#)

Himachal Pradesh Forests Department, [\[Noti. No. FFE-B-F\(14\)-18/2021\]](#)

Himachal Pradesh Forests Department, [\[Noti. No. FFE-B-F\(14\)-19/2021\]](#)

Himachal Pradesh General Administration Department, [\[Noti. No. GAD-B\(A\)1-6/2021\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Sushant Shekhar v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Divya Prakash Sharma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Abhishek Jaswal v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Abhishek Malpani v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ajay Kumar v. General Public\(7\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Akshay Kumar v. General Public\(3\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Amit Kumar Dhatwalia v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Amit Thakur v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Anil Kumar v. General Public\(7\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ankur Kumar v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ankush Sawhney v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Anuj Kumar v. General Public\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Arun Kumar v. General Public\(2\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ashish Chauhan v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ashu Vashishat v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Avril Sharma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Bhupender Kumar v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Bhupender Pal v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Chandan Kumar v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Daya Nand v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Daya Ram v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Diwan Chand v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Dr. Vivek Sharma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ganesh Dutt v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Goldy Lagwal v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Gurvinder Singh v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/15-50/Jus/Accts/2019\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/15-54/Jus/Accts/2019\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/15-56/Jus/Accts/2021\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.16\(13\)74-X\(6\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.16\(13\)74-X\(7\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.16\(22\)75-V\(4\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.16\(34\)89-III\(2\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.16\(7\)74-XV\(5\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.16\(9\)74-XI\(3\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.3\(240\)/86\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.3\(398\)/95-I\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6\(20\)/77-XX\]](#)

Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6\(20\)/77-XX\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6\(23\)/74-XVI\(26\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6\(23\)/74-XVI\(27\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6\(23\)/74-XVI\(28\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6\(23\)/74-XVI\(29\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6\(23\)/74-XVI\(30\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Admn.6-7\(74\)JW-Part\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(408\)/95-I\(3\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(509\)/2000\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(515\)/2001\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(517\)/2001\(2\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(532\)/2002-I\(6\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(532\)/2002-I\(7\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(605\)/2007\(3\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/Estt.3\(615\)/2008\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-240/99-II\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-252/2002-I\(2\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-252/2002-I\(3\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-254/2002-I\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-262/2003-I\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-272/03\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-276/2004\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-293/2006\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-307/09\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-307/09-I\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-327/2012\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-341/2014\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-348/2014\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-361/2015\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-386/2018\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-390/2019\(2\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-395/2019\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-397/2019\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-398/2019\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-405/2020\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-52/74-VIII\(2\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-58/75-XIV\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/14-99/80-III\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Noti. No. HHC/GAZ/1-15/73-V\]](#)

Himachal Pradesh High Court of Himachal Pradesh, [\[Himanshu Mittal v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Iqbal v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ishant Sodhi v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Ishwar Dass v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Jaspal Chand v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Joni Parkash v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Kallu Devi v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Karan Shangari v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Kulwinder Kumar v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Mamta Rani v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Manjeet Kumar v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Manoj Kumar v. General Public\(3\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Manu Thakur v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Meena Devi v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Meena Negi v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Mohit Madan v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Mohit Sharma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Mrinal Vaidya v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Naresh Kumar v. General Public\(1\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Naveen Banyal v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Nikhil Sharma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Nitesh v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Om Parkash v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Pallavi v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Pankaj Dhiman v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Pankaj Sharma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Parveen Kumar v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Pradeep Kumar Kaushal v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Prakhyat Verma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Pritish Thakur v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rahul Sharma v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rajan v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rajesh Kumar v. General Public\(3\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rajesh Kumar v. General Public\(4\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Raj Kumar v. General Public\(2\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rakesh Kumar v. General Public\(4\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rakesh Kumar v. General Public\(5\)\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rishi Dutt v. General Public\]](#)
Himachal Pradesh High Court of Himachal Pradesh, [\[Rishu Sharma v. General Public\]](#)

Himachal Pradesh High Court of Himachal Pradesh, [[Ritesh Mahajan v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Rohit Kaundal v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sachin Dhiman v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sandeep Kumar v. General Public\(3\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sanjay Kumar v. General Public\(2\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sanjeev Kumar v. General Public\(2\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sanjeev Kumar v. General Public\(3\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Santosh Kumari v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Saurabh Singh v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Shashi Sharma v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sheela Devi v. General Public\(1\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sheela v. General Public\(1\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sheetal Kumar v. Sheetal](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Shri Abhishek v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Shubham Kumar v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sunil Kumar v. General Public\(4\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sunil Kumar v. General Public\(5\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sunil Kumar v. General Public\(6\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Suresh Kumar v. General Public\(2\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Suresh Kumar v. General Public\(3\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Sushant Shekhar v. General Public\(1\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Swati Negi v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Tenzin Gelek v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Tilak Ram v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Tsering Lhakyi v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Utkarsh Sharma v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Uttam Kumar v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vicky v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vidya Dutt v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vijay Kumar v. General Public\(1\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vijay Singh v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vikram Singh v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vinod Kumar v. General Public\(2\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vipan Kumar v. General Public\(1\)](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vivek Bisht v. General Public](#)]
Himachal Pradesh High Court of Himachal Pradesh, [[Vivian Wilson v. General Public](#)]
Himachal Pradesh Himachal Pradesh Infrastructure Development Board, [[Noti. No. HPIDB/Bye-Laws/2018-19-484](#)]
Himachal Pradesh Home Department, [[Noti. No. Home-B.A\(1\)2/2019-Vol-I\(1\)](#)]
Himachal Pradesh Home Department, [[Noti. No. Home-B\(A\)1-4/2007-HC](#)]

Himachal Pradesh Home Department, [[Noti. No. Home-B\(A\)3-2/2021](#)]
Himachal Pradesh Home Department, [[Noti. No. Home-B\(B\)14-1/2013-Vol-I](#)]
Himachal Pradesh Home Department, [[Noti. No. Home-B\(B\)15-1/2019](#)]
Himachal Pradesh Home Department, [[Noti. No. Home-B\(B\)15-1/2019-Loose](#)]
Himachal Pradesh Home Department, [[Noti. No. Home-B.B\(1\)7/2021](#)]
Himachal Pradesh Industries Department, [[Noti. No. Ind.-A\(F\)2-1/2018-I\(1\)](#)]
Himachal Pradesh Industries Department, [[Noti. No. Ind.-A\(InvCell\)\(F\)1-1/2021](#)]
Himachal Pradesh Industries Department, [[Noti. No. IND-B\(F\)6-40/2021](#)]
Himachal Pradesh Labour and Employment Department, [[Noti. No. Shram \(A\)4-10/2010-Pt-II](#)]
Himachal Pradesh Labour and Employment Department, [[Noti. No. Shram \(A\)4-1/2005](#)]
Himachal Pradesh Law Department, [[Noti. No. 8-LSA/State Authority/95/4563-4580](#)]
Himachal Pradesh Law Department, [[Noti. No. LLR-E\(9\)-2/2018-Leg\(2\)](#)]
Himachal Pradesh Law Department, [[Noti. No. LLR-E\(9\)-2/2018-Leg\(3\)](#)]
Himachal Pradesh Law Department, [[Noti. No. LLR-E \(9\)-6/2007-Leg.-I](#)]
Himachal Pradesh Law Department, [[Noti. No. LLR-E\(9\)-7/2018-Leg\(2\)](#)]
Himachal Pradesh Law Department, [[Noti. No. LLR-E\(9\)-7/2018-Leg\(4\)](#)]
Himachal Pradesh Law Department, [[Noti. No. LLR-E\(9\)-9/2018-Leg\(3\)](#)]
Himachal Pradesh Medical Education and Research Department, [[Noti. No. HFW-B/C/3/2021](#)]
Himachal Pradesh Medical Education and Research Department, [[Noti. No. HFW-B \(C\)3-2/2020](#)]
Himachal Pradesh Personnel Department, [[Noti. No. Per \(AP\)-C-A\(3\)-3/2007-I](#)]
Himachal Pradesh Public Works Department, [[Noti. No. 04-61/83-PSC-II](#)]
Himachal Pradesh Public Works Department, [[Noti. No. PWD\(C\)F\(10\)-21/2020](#)]
Himachal Pradesh Revenue Department, [[Noti. No. Rev-D\(F\)4-8/2019-\(Kullu\)](#)]
Himachal Pradesh Sainik Welfare Department, [[Noti. No. SWD\(b\)1-2/2017](#)]
Himachal Pradesh State Election Commission, [[From 65-Jubbal-Kotkhai Assembly Constituency](#)]
Himachal Pradesh State Election Commission, [[From 8-Fatehpur Assembly Constituency](#)]
Himachal Pradesh State Election Commission, [[Noti. No. SEC\(F\)1/2019-II-7055-7243](#)]
Himachal Pradesh State Electricity Regulatory Commission, [[Noti. No. HPERC-\(H\)\(1\)-1/2012](#)]
Himachal Pradesh Town and Country Planning Department, [[Noti. No. HIM/TP/PJT/AZR-Kasauli/2014/Vol-I/5101-5126](#)]
Himachal Pradesh Transport Department, [[Noti. No. TPT-B\(2\)-6/2018](#)]
Himachal Pradesh Vidhan Sabha, [[Noti. No. V.S.-Legn.-Oath/1-2/2018](#)]
Himachal Pradesh Vidhan Sabha, [[Noti. No. V.S.-Legn.-Pri/1-1/2018\(4\)](#)]

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scconline_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

